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प्रेषक,

जिलाधिकारी  
हरिद्वार।

सेवा में,

Shri. Kaushal Pati Gautam,  
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संख्या 1023 / एल0बी0ए0-2023  
विषय- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या-200/2014 M.C. Mehta Vs Union of India &

दिनांक: 20 नवम्बर, 2023

Ors. में पारित आदेश दिनांक 05.09.2023 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक स्टाफ ऑफिसर-मुख्य सचिव/सदस्य संयोजक, ई0एम0सी0 के कार्यालय पत्र संख्या-277/स्टा0ऑफि0-मु0स0/2023-ओ0ए0 200/2023 दिनांक 11.09.2023 एवं श्री राहुल वर्मा, अपर महाधिवक्ता, उत्तराखण्ड, मा0 सर्वोच्च न्यायालय, नई दिल्ली द्वारा ई-मेल से प्रेषित पत्र दिनांक 06.09.2023 का संदर्भ ग्रहण करने का कष्ट करें। जिसमें उल्लिखित हैं कि मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या-200/2014 M.C. Mehta Vs. Union of India & Ors. के संबंध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के संबंध में हैं।

प्रश्नगत प्रकरण में जिला प्रशासन की ओर से प्रभागीय वनाधिकारी वन प्रभाग, हरिद्वार की अध्यक्षता में जांच समिति का गठन किया गया। समिति को नियमानुसार निरीक्षण एवं जांच कर जांच आख्या उपलब्ध कराने हेतु आदेशित किया गया। जांच समिति की निरीक्षण आख्या तथा Factual and Action Taken Report रिपोर्ट पत्रांक-3100/1-7, हरिद्वार दिनांक 02.11.2023 के द्वारा संलग्न कर इस कार्यालय को उपलब्ध करायी गई हैं। जो संलग्न हैं।

अतः जांच समिति की निरीक्षण आख्या तथा Factual and Action Taken Report दिनांक 02.11.2023 की छायाप्रति संलग्न कर आवश्यक अग्रेत्तर कार्यवाही हेतु सादर प्रेषित हैं।

संलग्न: यथोक्त

  
(धीराज सिंह गर्गाल)  
जिलाधिकारी,  
हरिद्वार।

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- उप सचिव पर्या0 संरक्षण एवं जलवायु परिवर्तन अनु0 उत्तराखण्ड शासन देहरादून।
- 2- सदस्य सचिव मुख्यालय उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड गौरा देवी पर्यावरण भवन 46 बी, आई0टी0 पार्क सहस्त्रधारा रोड देहरादून।

  
जिलाधिकारी,  
हरिद्वार।

24179

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 200 OF 2014**

IN THE MATTER OF:

M.C. Mehta.

.....Applicant

Versus

Union of India &Ors.

... Respondent

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF  
DISTRICT GANGA PROTECTION COMMITTEE, HARIDWAR,  
UTTARAKHAND THROUGH DISTRICT MAGISTRATE,  
HARIDWAR, UTTARAKHAND IN COMPLIANCE WITH THE  
ORDER DATED 05.09.2023 PASSED BY THIS HON'BLE  
TRIBUNAL IN THE ABOVE MENTIONED MATTER**

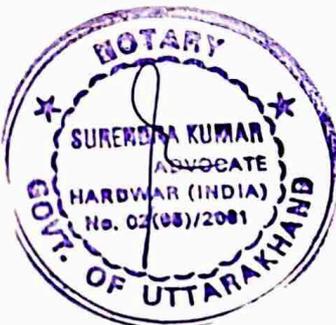
**P A P E R - B O O K**

**I N D E X**

<u>Srl</u>	<u>Particulars</u>	<u>Pages</u>
1.	Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Haridwar, Uttarakhand through District Magistrate, Haridwar, Uttarakhand in compliance with orders dated 05.09.2023 passed by this Hon'ble Tribunal in the abovementioned matter	
2.	<u>ANNEXURE-1</u> : A true copy of the order dt.05.09.2023 passed by this Hon'ble Tribunal.	
3.	<u>ANNEXURE-2</u> : A copy of the Compliance Report along with its Annexures.	

Filed by:

[KAUSHAL GAUTAM]  
Additional Advocate General for the State of Uttarakhand /  
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24180

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HARIDWAR, UTTARAKHAND IN COMPLIANCE WITH THE  
ORDER DATED 05.09.2023 PASSED BY THIS HON'BLE  
TRIBUNAL IN THE ABOVE MENTIONED MATTER

I, Dhiraj Singh Garbyal S/o Shri Daya Ram Garbyal aged about 51 years,  
presently posted as District Magistrate, Haridwar, District Haridwar, Uttarakhand,  
do hereby solemnly affirm on oath and state as under:

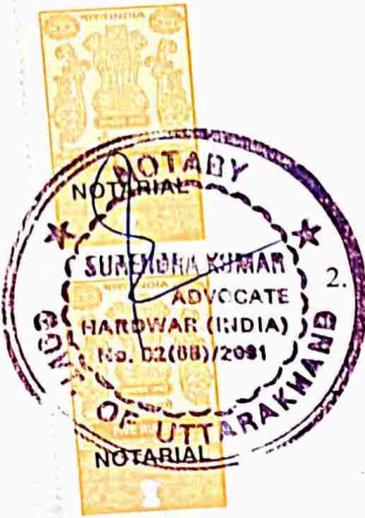
- SNb 1153  
20/11/2023
1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file the present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Haridwar, Uttarakhand through District Magistrate, Haridwar, Uttarakhand.
  2. That the abovementioned matter was listed on 05.09.2023 before this Hon'ble Tribunal and after hearing, this Hon'ble Tribunal was pleased to pass a detailed order, the relevant portion of the same is quoted below:-

“ .....

“ .....

2. The matter relating to Uttarakhand was taken up on 04.09.2023. By the order dated 04.09.2023, Counsel for the applicant was permitted to produce city/district-wise environment issues concerning the pollution of river Ganga in the State of Uttarakhand in a chart form.

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3. The Ministry of Water Resources, River Development and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities Order 2016. In terms of clause 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the districts abetting river Ganga. Clause 54 of the order vests the power relating to Superintendence, Direction, and Control of the District Ganga Committee in the National Mission for Ganga. The functions and powers of the District Ganga Committee have been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer to achieve the object of the order. As per Clause 57, the District Ganga Committee is required to prepare its plan for the protection of river Ganga and Clause 58 relates to the preparation of budget and maintenance of accounts. Clause 59 provides for monthly and annual reports. The relevant clauses 53, 54, 55, 56, and 57 of the order are reproduced as under:-

X XXXXXXXXX

4. A perusal of the above order reveals that proper machinery has been set up to prevent, control, and abatement of environmental pollution in the River Ganga. The report submitted by the National Mission for Clean Ganga (NMCG) in compliance withan order of the Tribunal dated 22.07.2022 reveals that in the main stream of river Ganga in Uttarakhand, there are 7 Districts and in its tributaries, there are 6 Districts. Thus, there are a total of 13 Districts abetting river Ganga or its tributaries. These Districts are as under:-

**Ganga**

- i. Chamoli
- ii. Dehradun
- iii. Haridwar
- iv. Pauri Garhwal
- v. Rudraprayag
- vi. Tehri
- vii. Uttarkashi

**Tributaries**

- viii. Nainital



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- ix. Almora
- x. Pithoragarh
- xi. Champawat
- xii. Bageshwar
- xiii. Udham Singh Nagar

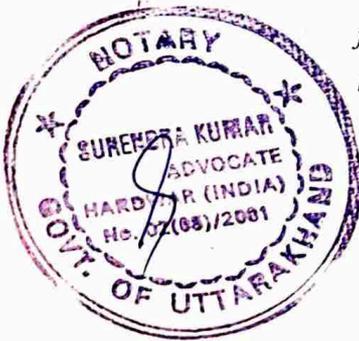
5. We have been informed that the requisite Notification constituting the District Ganga Protection Committee (DGPC) in terms of Clause 53 of the order has already been issued and the DGPCs in the State of Uttarakhand were constituted in the year 2017. Hence, it is the responsibility of those DGPCs to carry out the functions that have been entrusted to them under the order of 2016. 6. Learned Counsel for the applicant in her written submission filed today has divided the entire stretch of river Ganga in the State of Uttarakhand into three parts:- I. Upper Himalayas (from source till Devprayag) II. Middle range (Devprayag till Rishikesh) III. Plains (Rishikesh to Roorkee) 7. The Counsel for the applicant in her submissions has raised the following issues relating to the above three stretches of Ganga and tributaries in the State of Uttarakhand:-

X xxxxxxxx

10. The District Collector is the Ex-Officio Chairman of the District Ganga Protection Committee. At the first instance, we call for the report from each of the 13 District Ganga Protection Committees notified in the State of Uttarakhand, in respect of the issues which have been pointed out by Counsel for the applicant and noted above as also in respect of the implementation of the provisions of the 2016 Order. Separate reports by each of the 13 District Ganga Protection Committees set up in the State of Uttarakhand will be submitted within 8 weeks. Counsel for the State of Uttarakhand is directed to convey this order to the District Collectors of each of the 13 District Ganga Protection Committees of the State of Uttarakhand for compliance. Additionally, the Notice be issued by the Registry of the Tribunal to each of the 13 District Ganga Protection Committees through their ex-officio Chairman.

11. List this matter on 24.11.2023."

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A copy of the order dated 05.09.2023 is annexed hereto and marked as ANNEXURE-1.

3. That introduction about district Haridwar and the River Ganga basin in the district;- Haridwar district lies at latitude 29.945690 and longitude 78.164246 and From Haridwar, Ganga River flows in plains and has a very wide span-KumbhMela is organized every 12 years at the bank of the Ganga River in Haridwar. Main Bhramkund is also there.
4. Roles and Responsibility of District Ganga Protection Committee under River Ganga (Rejuvenation, Protection, and Management) Authorities Order 2016, issued by Ministry of Water Resources, River Development and Ganga Rejuvenation, Govt of India.

The Ministry of Water Resources, River Development, and Ganga Rejuvenation has issued the River Ganga (Rejuvenation, Protection and Management) Authorities Order 2016 under the Environment (Protection) Act 1986.

5. That in terms of para 53 of the said order, the District Ganga Protection Committees are to be constituted in each of the Districts abutting river Ganga. Clause 54 of the order vests the power relating to Superintendence, Direction, and Control of the District Ganga Committee in the National Mission for Ganga. The functions and powers of the District Ganga Committee have been specified in Clause 55. Clause 56 requires the District Ganga Committee to nominate the Nodal Officer to achieve the object of the order. As per Clause 57, the District Ganga Committee is required to prepare its plan for the protection of river Ganga and Clause 58 relates to the preparation of the budget and maintenance of accounts. Clause 59 provides for monthly and annual reports. The relevant clauses 53, 54, 55, 56, and 57 of the order are reproduced under 53. the Constitution of District Ganga Protection Committees

1. The Central Government shall immediately after the commencement of this Order, in consultation with the concerned State Ganga Committee, by notification constitute, in every specified District abutting River Ganga and its tributaries in the States mentioned in paragraph 2, the "District Ganga



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Committees" for THE prevention, control, and abatement of environmental pollution in the River Ganga.

Every District Ganga Committee in each specified District shall consist of the following members, namely: -

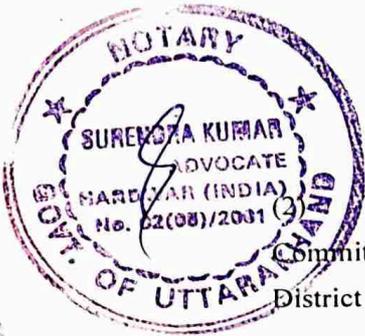
- (a) the District Collector in the specified District; - Chairperson, ex-officio;
- (b) not more than two nominated representatives from Municipalities and Gram Panchayats of the specified District nominated by the State Government. - Members;
- (c) one representative each of the Public Works, Irrigation, Public Health Engineering, and Rural Drinking Water Departments, and State Pollution Control Board working in the specified District abutting River Ganga to be nominated by the District Collector - Member, ex-officio;
- (d) two environmentalists associated with River Ganga protection activities and one representative of a local industry association in the specified District to be nominated by the District Collector - Members,
- (e) one Divisional Forest Officer of the specified District - Member, ex-officio;
- (f) one District official to be nominated by the District Collector. - Member;

The District Collector shall be the Chairperson of the District Ganga Committee and the Divisional Forest Officer shall be the Convener of the District Ganga Committee.

(3) The District Ganga Committees shall meet at such times and at such places as the Chairperson of that Committee may decide and exercise such powers and functions as may be conferred under this Order: Provided that at least one meeting of the District Ganga Committee shall be held every three months.

(4) A non-ex-officio member may resign his office by giving notice in writing thereof to the Central Government or the District Collector concerned, as

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the case may be, and shall cease to be a member on his resignation being accepted by the Government or the District Collector concerned, as the case may be.”

54. Superintendence, direction, and control of District Ganga Committee.- The superintendence, direction, and control of the management of the District Ganga Committee (including financial and administrative matters) shall, notwithstanding anything contained in this Order, vest in the National Mission for Clean Ganga which may be exercised by it either directly or through the State Ganga Committee or any of its officer or any other authority specified by it.

55. Functions and powers of District Ganga Committees.-

(1) Every District Ganga Committee shall discharge functions and exercise powers for rejuvenation, protection, restoration, and rehabilitation of River Ganga and its tributaries in each specified District as laid out in paragraphs 6 and 7 as per the principles specified in paragraph 4.

(2) In particular, and without prejudice to the generality of the provisions of subparagraph (1) for rejuvenation and protection and restoration or rehabilitation of degraded areas abutting River Ganga and its tributaries and subject to other provisions of this Order and rules made thereunder, every District Ganga Committee shall have the following powers and functions about River

Ganga and its tributaries abutting in the area in specified District, namely:-

(a) identifying activities that may be threats in the area of the specified District abutting the River Ganga for protection of River Ganga and its tributaries or its River bed and making a plan for remedial action and taking remedial action in respect thereof;

(b) taking remedial action at its end for the protection of River Ganga and its tributaries or its River bed abutting in the specified District (excluding enforcement of the provisions of this Order.



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- (c) in the event of its inability to take remedial action, reporting (electronically as well as by sending written communication in hard copy) to the National Mission for Clean Ganga and concerned State Government, the State Ganga Committee, as the case may be, for issue of direction for protection of River Ganga and to formulate appropriate management or remedial actions.
- (d) taking suitable administrative and other measures, to give effect to the provisions of this Order to prevent the environmental pollution in the River Ganga and its tributaries, not being inconsistent with the provisions of this Order, or any law for the time being in force.
- (3) In case, the District Ganga Committee thinks that any contravention has been made of any other law for the time being in force or respect of provisions of this Order, it shall take appropriate action by the law for the time being in force.
- (4) The District Ganga Committee shall take all such emergency measures as specified in paragraph 7.

56. Designation of Nodal Officer.- (1) Every District Ganga Committee shall nominate as Nodal Officer for this Order — (a) the Sarpanch of Gram Sabha of every village in the areas abutting the River Ganga and its tributaries; (b) in case of an area, not being village abutting the River Ganga, the Chairperson of Municipality Planning Committee or Metropolitan Planning Committee or Chairperson of any local authority, as the Chairperson of the District Ganga Committee.

(2) Every Nodal Officer nominated under sub-paragraph (1) shall take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for the protection of River Ganga and its tributaries or their River bed abutting in such village or another area, as the case may be, of which he is the Nodal Officer and in case he fails to do so, he shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action. (3) After receipt of the report under sub-paragraph (2), the Chairperson of the District Ganga



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Committee shall take remedial action for the protection of River Ganga or its River bed abutting the specified District.

57. Preparation of plans.- (1) Every District Ganga Committee shall prepare its plan for the protection of River Ganga and its tributaries and their River bed abutting the specified District and submit the same to the National Mission for Clean Ganga for its approval. (2) The plan under sub-paragraph (1) shall include the activities to be undertaken by the District Ganga Committee for protection, control, and abatement of environmental pollution in River Ganga and its tributaries and their River Bed area abutting the specified District which may be recommended by the State Government, State Ganga Committees, the National Mission for Clean Ganga, any other 5 authority or Board and the expenditure involved for such plan and time within which such activities shall be completed. "

6. That in compliance with the abovementioned directions passed by this Hon'ble Tribunal, the following steps were taken by the District Ganga Committee, Haridwar, as far as District Haridwar is concerned:-

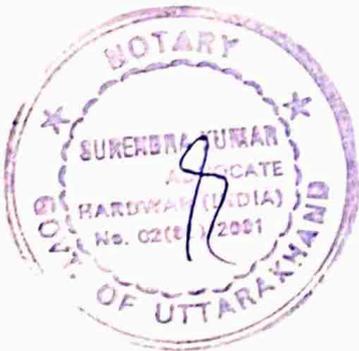
ISSUES RAISED BY THE APPLICANT ON MATTERS RELATED TO DISTRICT GANGA COMMITTEE DISTRICT HARIDWAR:

The Counsel for the applicant in submissions has raised several issues relating to the three stretches of Ganga and tributaries in the State of Uttarakhand in Chart form. The general and specific issues about District Haridwar and concerning areas falling within the jurisdiction of the District Ganga Protection Committee, District Haridwar are as follows-

1. PLAINS (Rishikesh to Roorkee)

Sr.No.	Cities /Panchayats	Issues about district Haridwar
<u>1</u>	Ganga Basin i. Haridwar	1. Forest Fires 2. Water Scarcity 3. Sewage

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	<ol style="list-style-type: none"> <li>4. MSW disposal</li> <li>5. Construction demolition waste</li> <li>6. Industrial effluent discharge</li> <li>7. Legacy waste</li> <li>8. Water consumption and watergeneration by industrial/STPs and CETPs.</li> <li>9. Mining</li> </ol>
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As per the list of drains in the Ganga River region in the submission of Counsel for the applicant, no drains from the district of Haridwar are listed. Also according to the information catered by the applicant, none of the listed industrial estates in Ganga basis are located in District Haridwar.

REPORT ON IMPLEMENTATION OF 2016 ORDER

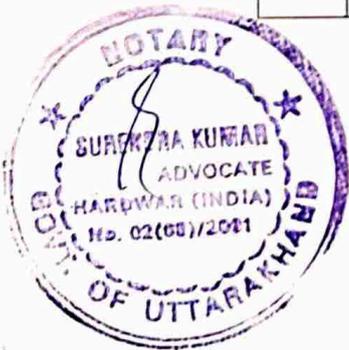
Sr.N	Key paras of River	Implementation by the District Ganga Protection
0.	<p><i>Ganga</i> <i>(Rejuvenation, Protection, and Management)</i> <i>Authorities order 2016 issued by the Ministry of Water Resources, River Development and Ganga Rejuvenation, Govt. of India, about District Ganga Committee's</i></p>	Committee
1	<p>53. Constitution of District Ganga Protection Committees.-</p>	<p>(1) In the exercise of the power conferred by sub-sections(1) and (3) of the Environment Protection Act 1986 and para 53 of the 2016 order, the Central Government constituted the District Ganga Protection Committee in District</p>



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Haridwar vide order S.O. 2249(E) [F. No Estt.01/2016-17/111/NMCG (Vol-II) dated 18th July 2017.

- (2) The constitution of the District Ganga Protection Committee has been done as per para 53(2) of the 2016 order with the District Magistrate as Chairperson, ex-officio members, and nominated members vide letter no 5473/33-3 (2016-17) dated 07, September, 2017 is annexed.
- (3) District Ganga Committees have been meeting regularly since the constitution of DGPCs in July 2017. More than 52 DGC meetings have been convened and various aspects of control, abatement, and management of pollution in river Ganga and its tributaries have been discussed holistically.
- (4) As per directions given by NMCG, District Ganga Committee, District Haridwar has been conducting their Monthly, Mandated, Monitored, and Minute meetings(4M meeting) with the minutes being uploaded regularly on the digital dashboard - Ganga District performance monitoring system (GDPMS)



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2	54. Superintendence, direction, and control of the District Ganga Committee	The superintendence, direction, and control of the management of the District Ganga Committee is being exercised by the National Mission for Clean Ganga through the State Programme Management Group (SPMG), NamamiGange, Dehradun Uttarakhand. Meetings of the Supervisory Committee and Executive Committee with the Chairman of DGCs and representatives of different departments have been regularly convened under the Chairmanship of Chief Secretary, Uttarakhand, and Principal Secretary, Forest, and Environment, Govt of Uttarakhand.
3	55. Functions and powers of District Ganga Committees.	In respect of the implementation of the provisions of the 2016 Authority Notification Order, the Haridwar District Ganga Committee shall discharge functions and exercise powers for the rejuvenation, protection, restoration, and rehabilitation of the river Ganga and its tributaries.
4.	56. Designation of Nodal Officer.-	District Ganga Committee through the Chairman, DGC has nominated as Nodal Officer for this Order — (a) Gram Pradhan of Gram Sabha of 20 revenue villages in the areas abutting the River Ganga. The nodal officers have been entrusted with responsibilities as per para 56 of the 2016 order. It includes responsibilities and power to take measures to prevent the pollution of River Ganga and its tributaries and take remedial action for protection of River Ganga and its tributaries or their River bed abutting in such village or other area. He shall report the violation of this Order to the Chairperson of the District Ganga Committee for remedial action.



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10.	57. Preparation of plans-	As per directions of NMCG and State Programme Management Group, NamamiGange, a Tributary wise plan/presentation was prepared by DGC. Also,the preparation of the District Ganga Plan is underway. NMCG has conducted training cum workshops for preparation of the District Ganga Plan(DGP) on have been attended by members of DGC.
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**Report on issues raised by the Applicant**

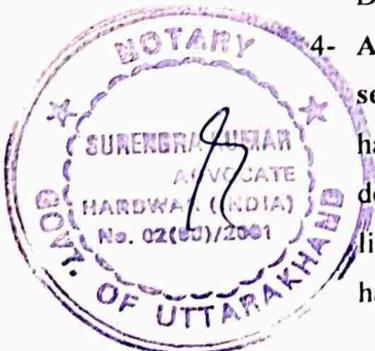
1) **Forest Fires**-InHaridwar district, works related to forest fire prevention are done by the office of Divisional Forest Officer, Haridwar Forest Division, Haridwar and Director, Rajaji Tiger Reserve, Dehradun. The point-wise details of the action taken by the office for forest fire prevention are as follows -

1- **Fire Line Cutting-burning and controlled Burning work** - In the year 2023, 276 km of Fire Line cutting and cleaning was done in Forest areas,forest roads, motor roads, Patrolling routes, and Plantations.

2- **Action on fire alerts received from Forest Survey of India/other Sources** - Action is taken to prevent forest fire by taking immediate effective action on the fire alerts received from FSI& Other Sources. Deploying field staff-regular employees, daily wage workers in sensitive areas to control forest fires and do regular patrolling to prevent forest fires.

3- **Cooperation with the concerned line departments at the district level** - In case of a forest fire incident in the Haridwar district, Cooperation is taken from other line departments like- Police, Fire Fighting,Revenue, P.W.D, Disaster control,etc to control forest fires.

4- **Arrangement of fire watchers/other resources as per requirement in sensitive crew stations** – 52 fire crew stations and 01 model crew station have been established in HaridwarDivision. 5 to 6 staff and fire watchers are deployed in each crew station. Each crew station has necessary equipment like-Fire Rakes, Brush cutters, Fire beaters, Fire Blowers, Wireless handsets, torches, and water bottles to control forest fires.



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5- **Participation of Gram Panchayats, Village Voluntary Protection Committees-** A total of 37 Village Voluntary Protection Forces were formed at the community level in 37 villages in different ranges under the Haridwar Division. Their cooperation is taken for forest fire prevention. Besides these, cooperation from local people and organizations at the village level is also taken to control forest fires.

6- **Awareness program, Publicity -** In the Haridwar district, awareness is generated through meetings, workshops, pamphlets, rallies, etc. to create awareness among the general public about the adverse effects of forest fires. Also publication of leaflets, appeal in newspapers etc. The details of the meetings/ Rallies organized in the year 2023 in Haridwar district are as follows –

Year	No. of Meetings	No of Rallies	No of Participants
2023	63	15	2350

7- **Fire Incidents in last 3 Years-**

S.No	Year	No. of Fire Incidents	Affected Area (Ha.)
01	2021	42	59.35
02	2022	21	215.3
03	2023	09	8.10

2) **Water Scarcity-**

Information related to the drinking water system of the Haridwar urban area:-

1- The Haridwar Urban Drinking Water Scheme is mainly divided into three zones.

**Zone 1 underground area:-** A total of 21 underground source wells and 03 tube wells are installed in this area and 03 and 03 CWR overhead tanks are installed. To further strengthen the water supply, the installation of 02 tube wells is proposed in the year 2023-24 under the District Plan.



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**Zone-II Mayapu/Kankhalarea:-** A total of 04 nos. underground wells and 26 nos. tube wells are installed in this area and 01 overhead tank and 01 CWR are installed.

**Zone-III Jwalapurarea:-** A total of 36 tube wells and 01 open wells are installed in this area and 07-hour head tanks are installed. To strengthen the water supply pressure in Tapovan Nagar etc. areas of this region, 01 number of tube wells have been started from October 2023 under the announcement of the Honorable Chief Minister.

While converting Municipality Haridwar into a Municipal Corporation by Uttarakhand Government, some areas were included. This work is in progress by the World Bank Branch, Uttarakhand Drinking Water Corporation, Haridwar to strengthen the drinking water system of DwarkaVihar/GurukulKangri and Jagitpur areas.

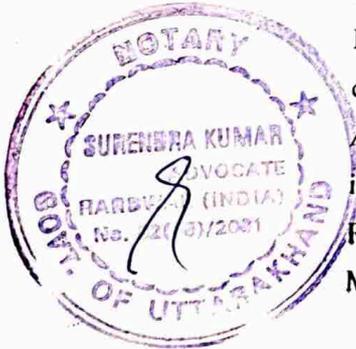
To strengthen the drinking water system of the Jamalpur area, the construction work of the scheme is being done by Uttarakhand Drinking Water Construction Corporation, Construction Branch, Haridwar.

Similarly, work is proposed in Amrit 2.0 to strengthen the drinking water system of Sitapur and its related areas. Report related to the drinking water system of the PapanRoorkee city area:-

2- A total of 17 tube wells are installed in the Roorkee city area and 07 overhead tanks are installed. Khanjarpur Drinking Water Scheme, Sherpur Drinking Water Scheme, and Sunhara Drinking Water Scheme were constructed by Uttarakhand Drinking Water Construction Corporation, Amrit Branch, Roorkee for the drinking water system of the village/area included at the time of reorganization of Roorkee Municipality to form Roorkee Municipal Corporation and others. Work is in progress in areas like MilapNagar etc.

The situation of the above two urban areas at a glance is as follows:-

Name of the drinking water scheme	Name of the water sources	Quantity of water produced (MLD)	Population of the city area	Floating population in the city area	Standard of drinking water supply in the city area (LPCD)	Drinking water as per the standard Demand (LPCD)	Presently supplied Drinking water quantity Demand (MLD)	Presently drinking water supply rate (LPCD)	Area served by drinking water (percentage)
1	2	3	4	5	6	7	8	9	10



Haridwar Nagar	Pumping	92.16	652771	3000000	135	88.12	92.16	141	100
Roorkee Nagar	Pumping	14.93	144388	0	135	19.49	14.93	103	100

### 3- Sewage-

Construction works related to Sewerage are done by the office of the Project Manager, Construction and Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Haridwar, and works related to maintenance are done by the office of the Executive Engineer, Maintenance Division (Ganga), Uttarakhand Jal Sansthan, Haridwar. The construction work related to sewerage in RoorkeeCity has been done by ADB (UUSDA). The details of sewerage works done in Haridwar and Roorkee city are as follows:-

- i. There are a total of 22 drains flowing towards the Ganga River/Ganga Canal in Haridwar city, which are fully tapped, the details of which are as follows:

Sl. No	Name of Nala	Sl. No	Name of Nala	Sl. No	Name of Nala	Sl. No	Name of Nala
1	LoknathNala	7	KangraMandirNala	13	PWD Nala	19	PandeywalaNala
2	SapsarovarNala	8	NaiSotaNala	14	DevpuraNala	20	LatowaliNala
3	BheemgodaNala	9	Nago Ki HaweliNala	15	AwavikashNala	21	JagjeetpurNala
4	KaroliNala	10	KushaghatNala	16	Lal MandirNala	22	MatrisadanNala
5	Railway Nala	11	Laltaraonala	17	Kasai Nala		
6	KarnwalNala	12	MayapurNala	18	Ramrakha park Nala		

- ii. The list of 24 nos. sewage pumping stations and 02 nos main pumping stations constructed in Haridwar city is as follows:-

Sl. No	Name of SPS	Sl. No	Name of SPS	Sl. No	Name of SPS
1	Bhagirathi Nagar SPS	10	Mayapur SPS	19	Aryanagar SPS-2
2	Bhopatwala SPS	11	Brahmpuri SPS	20	Pandeywala SPS
3	Bheemgoda SPS (Old)	12	Bairagi Camp SPS	21	Kassawan SPS
4	Bheemgoda SPS (New)	13	BhairoMandir SPS	22	Lal Mandir SPS



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5	Ghat Sewer SPS	14	Kankhal SPS	23	Ahbab Nagar SPS
6	KangaraMandir SPS	15	PWD SPS (Old)	24	Awavikash SPS
7	GauGhat SPS	16	PWD SPS (New)	25	Jagjeetpur MPS (Old)
8	Vishnughat SPS	17	GolGurudwara SPS	26	Jagjeetpur MPS (New)
9	Laltaro SPS	18	Aryanagar SPS-1		

iii. STPs that have been constructed in the Haridwar district are as follows:-

Sl No.	Name of work	Location	Project Implementing Unit	Capacity (MLD)
1	STP Jagjeetpur	Haridwar Town	Project Manager, Construction & Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Haridwar	68.00
				27.00
				18.00
2	STP Sarai			14.00
				18.00
3	STP SaliyarRoorkee	Roorkee Town	ADB (UUSDA)	33.00
	<b>Total</b>			<b>178.00</b>

iv. Sewer lines laid under various programs in the Haridwar district are as follows:-

Sl. No.	Description	Location	Project Implementing Unit	Length (KM)
1	Sewer Line	Haridwar Town	Project Manager, Construction & Maintenance Unit (Ganga), UttarakhandPeyjal Nigam, Haridwar	230.00
2				Executive Engineer, Maintenance Division (Ganga), Uttarakhand Jal Sansthan, Haridwar
3		Roorkee	ADB (UUSDA)	105.00

#### 4- MSW disposal

The work related to the above is done by the office of Municipal Corporation, Haridwar. The details of the work done are as follows:-

1. Out of a total of 60 wards under the Municipal Corporation, door-to-door collection work is being done in 30 wards by the selected firm and in the remaining 30 wards by the Corporation. Out of the total 60 wards under the corporation area, organic and inorganic waste is being separated and collected from 35-36 percent of wards.
2. The process of setting up 240 bio composters in the respective ward for disposal of wet waste is in progress.

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3. The work of processing garbage at the garbage processing plant located atis being done by the corporation's contracted firm M/s Ayushi Hygiene and Care Pvt. Ltd., through which about 80 to 100 tons of garbage is processed every day through the trammel-installed at the process plant and in addition to the above. Garbage is also processed by the Warrior machine whose capacity is 50 metric tons per hour.

4. Municipal Corporation Haridwar has also established an MRF plant near the processing plant in Gram Sarai, which is operated by the corporation's contracted firm M/s RapidU Technology Pvt. Ltd., which has a capacity of 5 tons per day.

5- Construction demolition waste

The work related to the above is done by the office of Municipal Corporation, Haridwar. For this, no plant is established under the Municipal Corporation Haridwar area. For this purpose, a telephone number has been issued by the Corporation for the collection of C & D waste generated within the Corporation area. Based on the information received, the said waste will be collected and sent to PandewalaHaridwar. Filling work is being done in the low line area of the selected land of the corporation.

6- Industrial effluent discharge-

The work related to the above is done under the office of Regional Officer, Uttarakhnad Pollution Control Board, Roorkee area, Industrial Cluster/Area is established, the details of which are as follows:-

Cities/ Panchayats	Issues	Remarks				
		S.N	Name of Industrial Cluster Area	No. of Wastewater generation g Units	Waste Water generation n (in MLD)	Treatment Facility
<u>Ganga basin</u> (i) Haridwar. (ii) Roorkee	Industry Effluent Discharge	1	Integrated Industrial Estate (IIE), Haridwar.	530	8 MLD	CETP (9.0 MLD)
		2	Industrial Park II, Near	52	0.834	In House ETP

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	SidculHaridwar.			/STP/Septic tank/Sockpit
3	Patanjali Herbal & Food park, Padartha.	12	2.030	5 MLD in House ETP, 1750 KLD capacity STP provided for Domestic wastewater.
4	Devbhoomi Industrial EstaeBantakhedi, Roorkee.	31	0.134	House ETP in each Industry where effluent is generated/STP/Sockpit/S septic tank
5	Raipur Co-operative Industrial Area, Raipur Bhagwanpur, Roorkee.	229	2.669	In House ETP /STP/Septic tank/Sockpit
6	Bahadrabad Industrial Area.	206	0.650	In House ETP /STP/Septic tank/Sockpit
7	Industrial Park IV, Near Bahadrabad, Haridwar.	48	0.273	In House ETP /STP/Septic tank/Sockpit
8	SalempurRajputana, Roorkee.	72	0.230	In House ETP /STP/Septic tank/Sockpit

(ii) Water consumption & wastewater generation by Industries/STPs &

- Wastewater generation information has been provided in above mention table of different Industrial clusters.
- In Haridwar District, there are a total of seven STPs that are:
  - 18 MLD STP, Jagjeetpur, Haridwar
  - 27 MLD STP, Jagjeetpur, Haridwar
  - 68 MLD STP, Jagjeetpur, Haridwar
  - 14 MLD STP, Sarai, Haridwar
  - 18 MLD STP, Sarai, Haridwar
  - 7 MLD STP, BHEL, Haridwar



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CETPs:	7. 33 MLD STP, Saliyar, Roorkee Regular monitoring has been done every month & analysis reports are enclosed in <b>Annexure- 1</b> .
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I. Compliance status of directions about Hotels/Dharmshalas/Ashrams/Rafting camps:

- Only **240** of the **437** hotels on the board's inventory have valid CCAs (Consolidated Consent & Authorization), and another **15** hotels have applications that are pending. Rest **187** have issued notices for applying consent.
- Additionally, **206** Ashrams and **131** Dharamshalas with more than 20 rooms have been inventoried by the regional office. Only **68** Ashrams/Dharamshalas have valid CCA and the rest 269 have not applied for CCA and have issued notices.

II. Compliance status of directions about Municipal Solid Waste:

- There are **14** Nagar Nigam/Nagar Palika Parishad/Nagar Panchayat in the Haridwar district and only Nagar Nigam Haridwar and Nagar Nigam Roorkee have a partially developed Solid Waste Processing and Disposal facility.

III. Compliance status of directions about the Biomedical Waste:

- There are a total of **623** health care facilities (HCFs) inventoried by UKPCB in the Haridwar district. Out of which **551** HCFs have valid CCA, **7** HCFs' applications are under consideration.
- To the remaining **65** HCFs, notices have been sent for applying authorization under BMW Management Rules, 2016.

IV. Water Quality Display:

- Water quality of the Ganga River from Haridwar to Roorkee is being monitored every month from the following 12 locations:
  - a) River Ganga U/s of Haridwar at Bindughat, Dudhiavan, Haridwar.
  - b) River Ganga at Har-ki-Pauri near CCR Tower, Haridwar.
  - c) Ganga canal at Laltarao Bridge, Haridwar.
  - d) Ganga canal at Dam Kothi, Haridwar.
  - e) D/s of Har-ki-Pauri at Rishikul Bridge, Haridwar.
  - f) River Ganga D/s of Haridwar at Bisanpur Kundi, Haridwar.



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- g) River Ganga D/s of Haridwar at BalakumariMandir,Ajeetpur,Haridwar.
  - h) River Ganga D/s Sultanpur, Jaspur-Ranjeetpur,Haridwar.
  - i) Upper Ganga Canal at D/s of Roorkee,Haridwar.
  - j) River Banganga D/s at Laksar before entering U.P.Haridwar.
  - k) River Banganga U/s near village Kudinet,Haridwar.
  - l) D/s River Solani near U/s of village Kuankhera,Haridwar.
- As per water quality monitoring data, water quality at the above-mentioned locations is fit for outdoor bathing purposes (Class-B) concerning the designated best-use water quality criteria of the Central Pollution ControlBoard.
  - Water quality data are regularly displayed on the website of the UKPCB at:<http://www.ueppcb.uk.go.in/pages/display/96-water-quality-data>.

7- Legacy waste

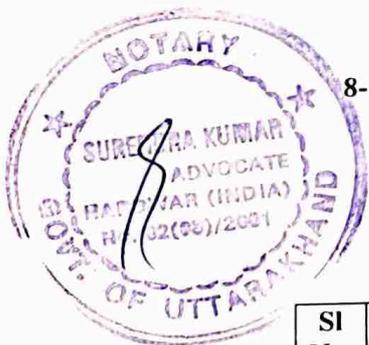
The structure related to the above is available from the work office of the Municipal Corporation, Haridwar. Municipal Corporation Haridwar has prepared DPR worth Rs. 12.05 crore for a 2.19 lakh ton solar plant of Legacy Waste and Rs. 11.11 crore for Chandighat Legacy Waste 2.02 lakh metric ton, through letter no. 1723, dated 10.11.2022, to the Director Government, Directorate of Urban Development. was registered, the version of which was obtained, and the invitation was given to an e-tender including Legacy Waste, in which no firm participated, and the e-tender was invited to restart the work. It is in motion.

8- Water consumption and water generation by industrial/STPs and CETPs.

1. Water consumption
2. Seweragewastewater generation and treatment detail

SI No.	Name of work	Location	Project Implementing Unit	Capacity (MLD)
1	STP Jagjeetpur	Haridwar Town	Project Manager, Construction & Maintenance Unit (Ganga),	68.00
				27.00
				18.00

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2	STP Sarai		Uttarakhand Peyjal Nigam, Haridwar	14.00
				18.00
3	STP Saliyar Roorkee	Roorkee Town	ADB (UUSDA)	33.00
	<b>Total</b>			<b>178.00</b>

**9- Wastewater generation by Industries**  
The work related to the above comes under the office of the Regional Officer, Uttarakhand Pollution Control Board, Roorkee. Whose details are given in point number-6.

**10- Mining**

The work related to mining is carried out by the office of the Assistant Geologist/Principal Mine Officer, Geology and Mining Department, Haridwar. About the above, it is to be informed that in compliance with the order dated 16.03.2022 of the Honorable High Court in PIL 15/2022 filed in the Honorable High Court of Uttarakhand, in the matter in question, mining operations are banned from Raiwala to Bhogpur and Ganga River. Apart from this, at present the work of mining of minerals is being done through Forest Development Corporation in Ravasan and Kotawali rivers under the reserved forest area. District Ganga Protection Committee, District Haridwar is actively monitoring and undertaking efforts for the rejuvenation, protection, and management of River Ganga and its tributaries. The roles, responsibility, and functions of the District Ganga Committee as per the 2016 order is being complied with. Various efforts are being taken in the district that address various issues raised in the submission of Counsel for the applicant.

The detailed Compliance Report by District Ganga Protection Committee, Haridwar, Uttarakhand alongwith its Annexures is annexed hereto and marked as Given the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Haridwar, in compliance with the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.



  
DEPONENT

24201

**VERIFICATION**

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of the affidavit are true and correct to my knowledge based on the record, no part of it is false and nothing material has been concealed therefrom. The legal submissions are further true as per legal advice received and believed to be true and correct.

It is verified by me at Haridwar Uttarakhand on this 20 day of November 2023.



**ATTESTED**  
*[Signature]* 20/11/2023  
SURENDRA KUMAR  
NOTARY, ADVOCATE  
DISTT. COURT, HARIDWAR

*[Signature]*  
DEPONENT

Filed by:

[KAUSHAL GAUTAM]  
Additional Advocate General for the State of Uttarakhand /  
Respondent  
C-203, LGF,  
Defence Colony, N. Delhi-110024  
Mobile No. 9811101934  
Email- [officeofkaushalgautam@gmail.com](mailto:officeofkaushalgautam@gmail.com)

24202

कार्यालय उप वन संरक्षक, हरिद्वार वन प्रभाग, हरिद्वार



दूरभाष/फैक्स 01334 226271, email : dfo\_hardwar@rediffmail.com

पत्रांक : 3100 /1-7, हरिद्वार दिनांक 2 नवम्बर 2023

सेवा में,

जिलाधिकारी,  
हरिद्वार।

विषय: मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ : आपका पत्रांक 521/एल0बी0ए0-2023, दिनांक 14.09.2023

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के माध्यम से आपके द्वारा समिति का गठन किया गया था, जिसके क्रम में सम्बन्धित विभागों से सूचना प्राप्त कर संकलित कर समिति की रिपोर्ट आपको सूचनार्थ एवं अग्रेत्तर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

अतः उपरोक्तानुसार सादर सूचनार्थ प्रेषित।

संलग्न :- उपरोक्तानुसार।

भवदीय

(नीरज कुमार)

उप वन संरक्षक/सदस्य सचिव  
जिला गंगा संरक्षण समिति,  
हरिद्वार।

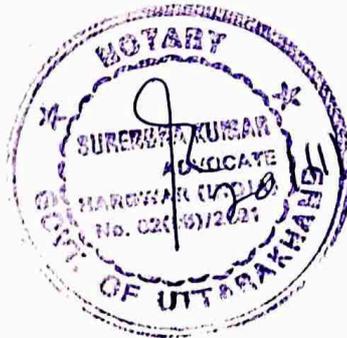
पत्रांक : 3100 /1-7, तददिनांकित।

प्रतिलिपि- परियोजना प्रबन्धक, निर्माण-अनुरक्षण इकाई गंगा, उत्तराखण्ड पेयजल निगम, हरिद्वार को सूचनार्थ प्रेषित।

(नीरज कुमार)

उप वन संरक्षक/सदस्य सचिव  
जिला गंगा संरक्षण समिति,  
हरिद्वार।

LP



Letter

24203

मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।

जिलाधिकारी हरिद्वार की पत्र संख्या 521/एल0बी0ए0-2023, दिनांक 14.09.2023 (पताका-"अ") के द्वारा मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में वर्णित 09 बिन्दुओं पर सम्बन्धित समस्त सम्बन्धित विभागों से सम्पर्क कर उक्त सूचनायें उपलब्ध करवाने हेतु कार्यालय उप वन संरक्षक, हरिद्वार वन प्रभाग के माध्यम से निर्देशित किया गया। (पताका-"ब") उक्त के पश्चात विभागों द्वारा अपने विभाग से सम्बन्धित बिन्दुओं पर सूचना प्रेषित की गई, जो कि निम्न प्रकार संलग्न कर प्रस्तुत है -

क्र०सं०	बिन्दु	अधिकारी/विभाग का नाम	सूचना की स्थिति	अभियुक्ति
1	2	3	4	5
1	1- Forest Fire	हरिद्वार वन प्रभाग।	प्राप्त	सूचना पताका "क" में संलग्न है।
2	2- Water Scarcity	जल संस्थान	प्राप्त	सूचना पताका "ख" में संलग्न है।
3	3- Sewage	परियोजना प्रबन्धक, निर्माण अनुरक्षण ईकाई, गंगा-पेयजल निगम, हरिद्वार	प्राप्त	सूचना पताका "ग" में संलग्न है।
4	4- MSW disposal	नगर आयुक्त, नगर निगम, हरिद्वार	प्राप्त	सूचना पताका "घ" में संलग्न है।
5	5- Construction demolition waste	नगर आयुक्त, नगर निगम, हरिद्वार	प्राप्त	सूचना पताका "ङ" में संलग्न है।
6	6- Industrial influent discharge	अधिशारी अभियन्ता, उत्तराखण्ड जल संस्थान, हरिद्वार/ उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुड़की	प्राप्त	सूचना पताका "च" में संलग्न है।
7	7- Legacy waste	नगर आयुक्त, नगर निगम, हरिद्वार	प्राप्त	सूचना पताका "छ" में संलग्न है।
8	8- Water consumption and waste water generation by Industries/ STPs and CETPs.	परियोजना प्रबन्धक, निर्माण अनुरक्षण ईकाई, गंगा-पेयजल निगम, हरिद्वार/ अधिशारी अभियन्ता, उत्तराखण्ड जल संस्थान, हरिद्वार/ उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुड़की	प्राप्त	सूचना पताका "ज" में संलग्न है।
	8- Mining	जिला खनन अधिकारी, हरिद्वार	प्राप्त	सूचना पताका "झ" में संलग्न है।

**मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।**

जिलाधिकारी हरिद्वार के पत्र संख्या 521/एल०बी०ए०-2023, दिनांक 14.09.2023 (पताका-"अ") के द्वारा मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में मा० एन०जी०टी० द्वारा पारित आदेश के बिन्दु संख्या-57 Preparation of Plans के बिन्दु संख्या-7 (III) Plains (Rishikesh to Roorkee) में वर्णित 9 Issues

1. Forest fires
2. Water Scarcity
3. Sewage
4. MSW disposal
5. Construction demolition waste
6. Industrial effluent discharge
7. Legacy waste
8. Water consumption and waste water generation by Industries/ STPs and CETPs.
9. Mining

की DGC Haridwar के कार्यक्षेत्रान्तर्गत सम्बन्धित विभागों द्वारा गंगा बेसिन हरिद्वार में कराये गये कार्यों का विवरण निम्नानुसार है :-

#### 1- Forest fires

जनपद हरिद्वार के अन्तर्गत वनाग्नि रोकथाम से सम्बन्धित समस्त कार्य कार्यालय प्रभागीय वनाधिकारी, हरिद्वार वन प्रभाग, हरिद्वार द्वारा सम्पन्न कराये जाते हैं। कार्यालय द्वारा वनाग्नि रोकथाम हेतु की गई कार्यवाही का बिन्दुवार विवरण निम्न प्रकार है -

- i. फायर लाइन, कटान-फुकान तथा नियन्त्रित दाहन कार्य- वर्ष 2023 में जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में 276 कि०मी० क्षेत्र में फायर लाईनों की सफाई/फुकान, वन मार्गों/मोटरमार्गों/पैदल बटिया, वनीकरण के चारों ओर सफाई/फुकान कार्य किया गया।
- ii. एफ०एस०आई०/अन्य स्तरों से प्राप्त फायर अलर्ट Action Taken Report की कार्यवाही - एफ०एस०आई० से प्राप्त फायर अलर्ट पर तत्काल प्रभावी कार्यवाही करते हुए वनाग्नि रोकथाम हेतु कार्यवाही की जाती है।
- iii. संवेदनशील/अति प्रभावित प्रभागों में फील्ड स्टाफ की तैनाती- जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में नियमित कर्मचारी के साथ-साथ दैनिक श्रमिकों को भी तैनात किया जाता है।
- iv. जनपद स्तर पर सम्बन्धित रेखीय विभागों के साथ सहयोग की स्थिति- जनपद हरिद्वार के अन्तर्गत वनाग्नि की घटना घटित होने पर जनपद स्तर पर अग्नि शमन, पुलिस, राजस्व, आपदा नियन्त्रण एवं अन्य जनपद स्तरीय विभागों एवं आम जनमानस से वनाग्नि रोकथाम के लिए आवश्यक समन्वय स्थापित किया जाता है।
- v. संवेदनशील क्रू-स्टेशनों में आवश्यकतानुसार फायर वाचरों/अन्य संसाधनों की व्यवस्था- जनपद हरिद्वार के अन्तर्गत 52 फायर क्रू-स्टेशन एवं 01 मॉडल क्रू-स्टेशन स्थापित किये गये हैं। जिसमें वनाग्नि दुर्घटनाओं के नियन्त्रण हेतु समस्त उपकरण व बचाव कार्य सामग्री एवं फायर वाचर उपलब्ध है।
- vi. वन पंचायतों/ग्राम पंचायतों/महिला/युवक मंगल दलों/ग्राम पंचायत स्तरीय वनाग्नि सुरक्षा प्रबन्धन समितियों/अन्य संस्थाओं/संगठनों की सहभागिता- जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में कुल 37 विलेज वॉलेण्टरी प्रोटेक्शन फोर्स 37 ग्रामों में सामुदायिक स्तर पर गठित की गई है। जिनका सहयोग वनाग्नि रोकथाम हेतु लिया जाता है।



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उप वन संरक्षक  
हरिद्वार वन प्रभाग  
हरिद्वार

  
Project Manager  
Construction & Maintenance Unit (Ganga),  
Uttarakhand Pwajal Nigam  
Haridwar

  
Municipal Commissioner  
Nagar Nigam Haridwar  
  
Regional Officer  
Uttarakhand Pollution Control Board  
Dist. Haridwar

- vii. जनपद हरिद्वार के अन्तर्गत विगत 03 वर्षों में वनाग्नि दुर्घटनाओं का विवरण निम्न प्रकार है -

क्र०सं०	वर्ष	वनाग्नि की घटनायें	प्रभावित क्षेत्र (है० में)	अनुमानित क्षति (रु० में)
01	2021	42	59.35	59350.00
02	2022	21	215.3	215300.00
03	2023	09	8.10	8100.00

- viii. जागरूकता कार्यक्रम, प्रचार-प्रसार - जनपद हरिद्वार के अन्तर्गत आम जनमानस में वनाग्नि से होने वाले दुष्परिणामों से जागरूकता हेतु गोष्ठी/पम्पलेटों/रैलियों आदि माध्यमों से प्रचार-प्रसार किया जाता है। जनपद हरिद्वार के अन्तर्गत वर्ष 2023 में आयोजित गोष्ठियों का विवरण निम्न प्रकार है -

क्र०सं०	आयोजित की गई गोष्ठी	रेती	प्रतिभागियों की संख्या
1	63	15	2350

## 2- Water Scarcity

- i. हरिद्वार नगरीय क्षेत्र की पेयजल व्यवस्था से सम्बन्धित आख्या :-

हरिद्वार नगरीय पेयजल योजना को मुख्यतः तीन जोन में विभाजित किया गया है।

जोन प्रथम भूपतवाला क्षेत्र :- इस क्षेत्र में कुल 21 नग अन्तःश्रोतकूप तथा 03 नग नलकूप अधिष्ठापित है तथा ओवर हैडटैंक 03 व 03 सी०डब्ल्यू०आर० अधिष्ठापित है। जलापूर्ति को और सुदृढ बनाने हेतु जिला योजना मद से वर्ष 2023-24 में 02 नलकूपों का अधिष्ठापन प्रस्तावित है।

जोन-द्वितीय मायापु/कनखल क्षेत्र :- इस क्षेत्र में कुल 04 नग अन्तःश्रोतकूप तथा 26 नग नलकूप अधिष्ठापित है तथा ओवर हैडटैंक 01 है व 01 सी०डब्ल्यू०आर० अधिष्ठापित है।

जोन-तृतीय ज्वालापुर क्षेत्र :- इस क्षेत्र में कुल 36 नग नलकूप तथा 01 आपेन वेल अधिष्ठापित है तथा 07 आवर हैडटैंक अधिष्ठापित है। इस क्षेत्र के तपोवन नगर आदि क्षेत्रों में जलापूर्ति सुदृढ दबाव बनाने के उद्देश्य से 01 नग नलकूप माननीय मुख्यमंत्री घोषणा के अन्तर्गत माह अक्टूबर 2023 से चालू किया गया है।

नगर पालिका हरिद्वार को उत्तराखण्ड सरकार द्वारा नगर निगम में परिवर्तित करते समय कुछ क्षेत्र सम्मिलित किये गये थे। जिसमें द्वारिका विहार/गुरुकुल कांगड़ी तथा जगजीतपुर क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु विश्व बैंक शाखा, उत्तराखण्ड पेयजल निगम, हरिद्वार द्वारा कार्य गतिमान है।

जमालपुर क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु उत्तराखण्ड पेयजल निर्माण निगम, निर्माण शाखा हरिद्वार द्वारा योजना का निर्माण कार्य कराया जा रहा है।

इसी प्रकार सीतापुर एवं इससे सम्बन्धित क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु अमृत 2.0 में कार्य प्रस्तावित है।

रुडकी नगर क्षेत्र की पेयजल व्यवस्था से सम्बन्धित आख्या :-

रुडकी नगर क्षेत्र में कुल 17 नलकूप अधिष्ठापित है तथा 07 ओवर हैडटैंक अधिष्ठापित है। रुडकी नगर निगम बनाने हेतु रुडकी नगर पालिका के पूर्णगठन के समय सम्मिलित किये गये ग्राम/क्षेत्र की पेयजल व्यवस्था हेतु उत्तराखण्ड पेयजल निर्माण निगम, अमृत शाखा, रुडकी द्वारा खंजरपुर पेयजल योजना, शेरपुर पेयजल योजना तथा सुनहरा पेयजल योजना का निर्माण किया गया है तथा अन्य क्षेत्र जैसे-मिलापनगर आदि में कार्य गतिमान है।

उपरोक्त दोनों नगरीय क्षेत्रों की स्थिति एक दृष्टि में निम्नानुसार है:-

पेयजल योजना का नाम	जल श्रोत का नाम	उत्पादित जल की मात्रा (एम०एल०डी०)	नगर क्षेत्र की जनसंख्या	नगर क्षेत्र में प्लोटिंग जनसंख्या	नगर क्षेत्र में पेयजल आपूर्ति का मानक (एम०पी०सी०डी०)	मानक के अनुरूप पेयजल की मांग (एम०पी०सी०डी०)	वर्तमान में आपूर्ति पेयजल की मांग की मात्रा (एम०एल०डी०)	वर्तमान में पेयजल की आपूर्ति दर (एम०पी०सी०डी०)	पेयजल से अन्वयित क्षेत्र (प्रतिशत)
1	2	3	4	5	6	7	8	9	10
हरिद्वार नगर	पश्चिम	92.16	652771	3000000	135	88.12	92.16	141	100
रुडकी नगर	पश्चिम	14.93	144388	0	135	19.49	14.93	103	100

पवन संरक्षक  
हरिद्वार वन प्रभाग  
हरिद्वार

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## 3- Sewage

सीवेज से सम्बन्धित निर्माण कार्य परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार एवं अनुरक्षण से सम्बन्धित कार्य अधिशासी अभियन्ता, अनुरक्षण शाखा (गंगा), उत्तराखण्ड जल संस्थान, हरिद्वार द्वारा सम्पन्न कराये जाते हैं। रूडकी नगर क्षेत्रान्तर्गत सीवरेज से सम्बन्धित निर्माण कार्य एंडीबी शहरी विकास द्वारा कराये गये हैं हरिद्वार एवं रूडकी नगर में कराये गये सीवरेज कार्यों का विवरण निम्नानुसार है :-

- i. हरिद्वार नगर में गंगा नदी/गंग नहर की तरफ प्रवाहित होने वाले कुल 22 नग नाले हैं, जो पूर्णतः टैप है का विवरण निम्नानुसार है :-

क्र० सं०	नाले का नाम	क्र० सं०	नाले का नाम	क्र० सं०	नाले का नाम	क्र० सं०	नाले का नाम
1	लोकनाथ नाला	7	कांगडा मन्दिर नाला	13	पी०डब्ल्यू०डी० नाला	19	पाण्डेवाला नाला
2	सप्तसरोवर नाला	8	नाई सोता नाला	14	देवपुरा नाला	20	लाटोवाली नाला
3	भीमगोडा नाला	9	नागों की हवेली नाला	15	आवास विकास नाला	21	जगजीतपुर नाला
4	करोली नाला	10	कुशाघाट नाला	16	लाल मन्दिर नाला	22	मातुसदन नाला
5	रेलवे नाला	11	ललतारौ नाला	17	कसाई नाला		
6	कर्णवाल नाला	12	मायापुर नाला	18	रामरक्खा पार्क नाला		

हरिद्वार नगर में 24 नग सीवेज पम्पिंग स्टेशन तथा 02 नग मुख्य पम्पिंग स्टेशन निर्मित है, की सूची निम्नानुसार है :-

क्र० सं०	एस०पी०एस० का नाम	क्र० सं०	एस०पी०एस० का नाम	क्र० सं०	एस०पी०एस० का नाम
1	भागीरथी नगर एस०पी०एस०	10	मायापुर एस०पी०एस०	19	आर्यनगर एस०पी०एस० -2
2	भोपतवाला एस०पी०एस०	11	ब्रह्मपुरी एस०पी०एस०	20	पाण्डेवाला एस०पी०एस०
3	भीमगोडा एस०पी०एस० (ओल्ड)	12	बैरागीकैम्प एस०पी०एस०	21	कस्सावान एस०पी०एस०
4	भीमगोडा एस०पी०एस० (न्यू)	13	भैरो मन्दिर एस०पी०एस०	22	लाल मन्दिर एस०पी०एस०
5	घाट सीवर एस०पी०एस०	14	कनखल एस०पी०एस०	23	अहबाब नगर एस०पी०एस०
6	कांगडा मन्दिर एस०पी०एस०	15	पी०डब्ल्यू०डी० एस०पी०एस० (ओल्ड)	24	आवास विकास एस०पी०एस०
7	गौ घाट एस०पी०एस०	16	पी०डब्ल्यू०डी० एस०पी०एस० (न्यू)	25	जगजीतपुर एम०पी०एस० (ओल्ड)
8	विष्णुघाट एस०पी०एस०	17	गोलगुरुद्वारा एस०पी०एस०	26	जगजीतपुर एम०पी०एस० (न्यू)
9	ललतारौ एस०पी०एस०	18	आर्यनगर एस०पी०एस० -1		

हरिद्वार जनपद में निम्नानुसार एस०टी०पी० का निर्माण किया गया है :-

क्र० सं०	कार्य का नाम	क्षेत्र	कार्यदायी संस्था	मात्रा (एम०एल०डी०)
1	एस०टी०पी० जगजीतपुर	हरिद्वार नगर	परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार	68.00 27.00 18.00
2	एस०टी०पी० सराय			14.00 18.00
3	एस०टी०पी० सालियर रूडकी कुल योग	रूडकी नगर	ए०डी०बी० शहरी विकास	33.00 178.00

हरिद्वार जनपद में विभिन्न कार्यक्रम के अन्तर्गत सम्पादित सीवर लाईन सम्बन्धित कार्य :-

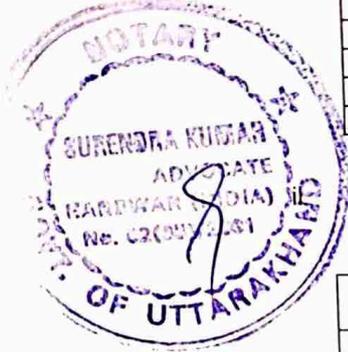
क्र०सं०	विवरण	क्षेत्र	कार्यदायी संस्था	मात्रा (किमी)
1	सीवर लाईन	हरिद्वार नगर	परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार	230.00
2			अधिशासी अभियन्ता, अनुरक्षण शाखा (गंगा), उत्तराखण्ड जल संस्थान, हरिद्वार	66.00
2		रूडकी नगर	ए०डी०बी० शहरी विकास	105.00

## 4- MSW disposal

उक्त से सम्बन्धित कार्य कार्यालय नगर निगम, हरिद्वार द्वारा सम्पादित कराये जाते हैं कराये गये कार्यों का विवरण निम्नानुसार है :-

उप वन संरक्षक  
हरिद्वार वन प्रभाग  
हरिद्वार

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Municipal Commissioner  
Nagar Nigam Haridwar

Regional Officer  
Uttarakhand Pollution Control Board  
Roorkee Distt. Haridwar

Project Manager  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Pejjal Nigam iv.  
Haridwar

- हरिद्वार नगर निगम अन्तर्गत कुल 60 वार्डों में से कुल 30 वार्डों में डोर टू डोर कलेक्शन का कार्य चयनित फर्म द्वारा तथा शेष 30 वार्डों में निगम द्वारा किया जा रहा है। निगम क्षेत्रान्तर्गत कुल 60 वार्डों के सापेक्ष 35-36 प्रतिशत वार्डों से जैविक तथा अजैविक कूड़े को पृथक करते हुए संग्रहण किया जा रहा है।
- गीले कूड़े के निस्तारण हेतु सम्बन्धित वार्ड में ही 240 बायो कम्पोस्टर स्थापित किये जाने की कार्यवाही गतिमान है।
- सराय स्थित कूड़ा प्रोसेसिंग प्लांट पर कूड़े की प्रोसेसिंग का कार्य निगम की अनुबन्धित फर्म मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0 द्वारा किया जा रहा है जिनके द्वारा प्रतिदिन लगभग 80 से 100 टन कूड़ा प्रोसेस प्लांट पर स्थापित ट्रामल के माध्यम से किया जाता है एवं उक्त के अतिरिक्त वारियर मशीन द्वारा भी कूड़े की प्रोसेसिंग किया जाता है जिसकी क्षमता 50 मी0टन प्रति घण्टा है।  
नगर निगम हरिद्वार द्वारा ग्राम सराय में प्रोसेसिंग प्लांट के निकट एम0आर0एफ0 प्लांट की भी स्थापना की गयी है जिसका संचालन निगम की अनुबन्धित फर्म मै0 रैपिडयू टेक्नोलोजी प्रा0 लि0 द्वारा संचालित है जिसकी क्षमता प्रतिदिन 5 टन है।



### 5- Construction demolition waste

उक्त से सम्बन्धित कार्य कार्यालय नगर निगम, हरिद्वार द्वारा सम्पादित कराये जाते हैं। इस हेतु नगर निगम हरिद्वार क्षेत्रान्तर्गत कोई भी प्लांट स्थापित नहीं है उक्त कार्य हेतु निगम क्षेत्रान्तर्गत उत्पन्न होने वाले C&D Waste के एकत्रीकरण हेतु निगम द्वारा दूरभाष नम्बर जारी किया गया है जिस पर प्राप्त सूचना के आधार पर उक्त वेस्ट को एकत्र कर पाण्डेवाला हरिद्वार में निगम की चयनित भूमि (Low Line Area) में भराव का कार्य किया जा रहा है।

### 6- Industrial effluent discharge

उक्त से सम्बन्धित कार्य कार्यालय क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुडकी क्षेत्र के अन्तर्गत इंडस्ट्रीयल Cluster/Area स्थापित है जिनका विवरण इस प्रकार है :-

Cities/ Panchayats	Issues	Remarks				
Ganga basin (i) Haridwar. (ii) Roorkee	(i) Industry Effluent Discharge	क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रुडकी क्षेत्र के अन्तर्गत इंडस्ट्रीयल Cluster/Area स्थापित है जिनका विवरण इस प्रकार है :-				
		S.N	Name of Industrial Cluster Area	No. of Waste water generation Units	Waste Water generation (in MLD)	Treatment Facility
		1	Integrated Industrial Estate (IIE), Haridwar.	530	8 MLD	CETP (9.0 MLD)
		2	Industrial park II, Near Sidcul Haridwar.	52	0.834	In House ETP /STP/Septic tank/Sockpit
		3	Patanjali Herbal & Food park, Padartha.	12	2.030	5 MLD in House ETP, 1750 KLD capacity STP provided for Domestic waste water.
		4	Devbhoomi Industrial Estae Bantakhedi, Roorkee.	31	0.134	In House ETP in each Industry where effluent is generated/STP/Sockpit/Septic tank
		5	Raipur Co-operative Industrial Area, Raipur Bhagwanpur, Roorkee.	229	2.669	In House ETP /STP/Septic tank/Sockpit
		6	Bahadrabad Industrial Area.	206	0.650	In House ETP /STP/Septic tank/Sockpit
		7	Industrial park IV, Near Bahadrabad, Haridwar.	48	0.273	In House ETP /STP/Septic tank/Sockpit
		8	Salempur Rajputana, Roorkee.	72	0.230	In House ETP /STP/Septic tank/Sockpit

Regional Officer  
Uttarakhand Pollution Control Board  
Roorkee, Dist. Haridwar

Project Manager  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Pollution Control Board  
Haridwar

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(ii) Water consumption & waste water generation by Industries/ STPs & CETPs:	<ul style="list-style-type: none"> <li>Waste water generation information has been provided in above mention table of different Industrial cluster.</li> <li>In Haridwar District, there are total seven STPs that are: <ol style="list-style-type: none"> <li>18 MLD STP, Jagjeetpur, Haridwar</li> <li>27 MLD STP, Jagjeetpur, Haridwar</li> <li>68 MLD STP, Jagjeetpur, Haridwar</li> <li>14 MLD STP, Sarai, Haridwar</li> <li>18 MLD STP, Sarai, Haridwar</li> <li>7 MLD STP, BHEL, Haridwar</li> <li>33 MLD STP, Saliyar, Roorkee</li> </ol> </li> </ul> <p>Whose regular monitoring has been done on monthly basis &amp; analysis reports is enclosed with Annexure- 1.</p>
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- I. Compliance status of directions in relation to Hotels/Dharmshalas/Ashrams/Rafting camps:
  - Only 240 of the 437 hotels on the board's inventory have valid CCAs (Consolidated Consent & Authorization), and another 15 hotels have applications that are pending. Rest 187 have issued notices for applying consent.
  - Additionally, 206 Ashrams and 131 Dharamshalas with more than 20 rooms have been inventoried by the regional office. Only 68 Ashrams/Dharamshalas have valid CCA and rest 269 have not applied for CCA and have issued notices.
- II. Compliance status of directions in relation to Municipal Solid Waste:
  - There are 14 Nagar Nigam/Nagar Palika Parishad/Nagar Panchayat in the Haridwar district and only Nagar Nigam Haridwar and Nagar Nigam Roorkee has a partially developed Solid Waste Processing and Disposal facility.
- III. Compliance status of directions in relation to the Biomedical Waste:
  - There are total 623 health care facilities (HCFs) inventoried by UKPCB in Haridwar district. Out of which 551 HCF have valid CCA, 7 HCFs' applications are under consideration.
  - To the remaining 65 HCFs, notices have been sent for applying authorization under BMW Management Rules, 2016.
- IV. Water Quality Display:
  - Water quality of Ganga River from Haridwar to Roorkee is being monitoring on monthly basis from the following 12 locations:
    - a) River Ganga U/s of Haridwar at Bindughat, Dudhiavan, Haridwar.
    - b) River Ganga at Har-ki-Pauri near CCR Tower, Haridwar.
    - c) Ganga canal at Laltarao Bridge, Haridwar.
    - d) Ganga canal at Dam Kothi, Haridwar.
    - e) D/s of Har-ki-Pauri at Rishikul Bridge, Haridwar.
    - f) River Ganga D/s of Haridwar at Bisanpur Kundi, Haridwar.
    - g) River Ganga D/s of Haridwar at Balakumari Mandir, Ajeetpur, Haridwar.
    - h) River Ganga D/s Sultanpur, Jaspur-Ranjeetpur, Haridwar.
    - i) Upper Ganga Canal at D/s of Roorkee, Haridwar.
    - j) River Banganga D/s at Laksar before entering U.P. Haridwar.
    - k) River Banganga U/s near village Kudinet, Haridwar.
    - l) D/s River Solani near U/s of village Kuankhera, Haridwar.
  - As per water quality monitoring data, water quality at the above-mentioned locations are fit for outdoor bathing purposes (Class-B) concerning designated best use water quality criteria of Central Pollution Control Board.
  - Water quality data are regularly being displayed at the website of the UKPCB at <http://www.ueppcb.uk.go.in/pages/display/96-water-quality-data>.

  
Municipal Commissioner  
Nagar Nigam Haridwar



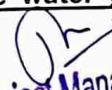
### 7- Legacy waste

उक्त से सम्बन्धित कार्य कार्यालय नगर निगम, हरिद्वार द्वारा सम्पादित कराये जाते हैं। नगर निगम हरिद्वार द्वारा लीगेसी वेस्ट के निस्तारण हेतु सराय प्लांट पर लीगेसी वेस्ट 2.19 लाख मी0टन की डी0पी0आर0 रू0 12.05 करोड की व चण्डीघाट लीगेसी वेस्ट 2.02 लाख मी0टन की 11.11 करोड की तैयार कर पत्रांक-1723, दि0-10.11.2022 के माध्यम से निदेशक महोदय, शहरी विकास निदेशालय को प्रेषित की गयी थी जिसकी स्वीकृति प्राप्त हो चुकी है तथा लीगेसी वेस्ट के निस्तारण हेतु ई-निविदा आमंत्रित की गयी थी जिसमें किसी भी फर्म द्वारा प्रतिभाग नहीं किया गया तथा उक्त कार्य हेतु पुनः ई-निविदा आमंत्रित किये जाने की कार्यवाही गतिमान है।

### 8- Water consumption and waste water generation by Industries/ STPs and CETPs.

i. Water consumption

ii. हरिद्वार जनपद में Sewerage waste water generation & Treatment detail :-

  
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Maintenance Unit (Ganga)  
Uttarakhand Pollution Control Board  
Haridwar

  
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# 24209

क्र० सं०	कार्य का नाम	क्षेत्र	कार्यदायी संस्था	मात्रा (एम०एल०डी०)
1	एस०टी०पी० जगजीतपुर	हरिद्वार नगर	परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार	68.00
				27.00
				18.00
2	एस०टी०पी० सराय			14.00
				18.00
3	एस०टी०पी० सालियर रूडकी	रूडकी नगर	ए०डी०बी० शहरी विकास	33.00
	कुल योग			178.00

iii. Waste water generation by Industries

उक्त से सम्बन्धित कार्य कार्यालय क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड रूडकी के अन्तर्गत आते हैं। जिसका विवरण बिन्दु संख्या-6 में दिया गया है।

9- **Mining**

Mining से सम्बन्धित कार्य कार्यालय सहायक भू-वैज्ञानिक/प्रा०खान अधिकारी भूतत्व एवं खनिकर्म विभाग हरिद्वार द्वारा सम्पन्न किये जाते हैं। उक्त के सम्बन्ध में अवगत कराना है कि प्रश्नगत प्रकरण में माननीय उच्च न्यायालय में योजित PIL 15/2022 में माननीय उच्च न्यायालय के आदेश दिनांक 16.03.2022 के अनुपालन में रायवाला से भोगपुर एवं गंगा नदी में खनन संक्रियायें प्रतिबन्धित हैं। इसके अतिरिक्त वर्तमान में आरक्षित वन क्षेत्र के अन्तर्गत रवासन एवं कोतवाली नदियों में वन विकास निगम के माध्यम से उपखनिज पदार्थों के चुगान का कार्य किया जा रहा है।



  
Municipal Commissioner  
Nagar Nigam Haridwar

  
Project Manager  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Peyjal Nigam  
Haridwar

  
Regional Officer  
Uttarakhand Pollution Control Board  
Roorkee.

  
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जनपद हरिद्वार के अन्तर्गत वनाग्नि रोकथाम हेतु की गई कार्यवाही का बिन्दुवार विवरण निम्न प्रकार है -

जनपद हरिद्वार के अन्तर्गत वनाग्नि की समस्या के निवारण हेतु वनाग्नि प्रबन्ध योजना तैयार की गई है। जिसके अनुसार वनाग्नि से रोकथाम हेतु निम्न प्रकार उपाय अपनाकर वनाग्नि रोकथाम हेतु आवश्यक कार्यवाही की जाती है -

1. फायर लाइन, कटान-फुकान तथा नियन्त्रित दाहन कार्य- वनाग्नि सत्र से पूर्व वनाग्नि रोकथाम हेतु जनपद हरिद्वार के अन्तर्गत वन क्षेत्रों में कतिपय उपचार कार्य यथा-फायर लाईनों की सफाई/फुकान, वन मार्गों/मोटर मार्गों/पैदल बटिया, वनीकरण के चारों ओर भी सफाई/फुकान, नियन्त्रित दाहन आदि कार्य किये जाते हैं। उक्त कार्यों से वनाग्निकाल के दौरान अग्नि घटनाओं में कमी आती है। वर्ष 2023 में जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में 276 कि०मी० क्षेत्र में फायर लाईनों की सफाई/फुकान, वन मार्गों/मोटरमार्गों/पैदल बटिया, वनीकरण के चारों ओर सफाई/फुकान कार्य किया गया।
2. एफ०एस०आई०/अन्य स्तरों से प्राप्त फायर अलर्ट Action Taken Report की कार्यवाही - एफ०एस०आई० से प्राप्त फायर अलर्ट पर तत्काल प्रभावी कार्यवाही करते हुए वनाग्नि रोकथाम हेतु कार्यवाही की जाती है।
3. संवेदनशील/अति प्रभावित प्रभागों में फील्ड स्टाफ की तैनाती -जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में नियमित कर्मचारी के साथ-साथ दैनिक श्रमिकों को भी तैनात किया जाता है।
4. जनपद स्तर पर सम्बन्धित रेखीय विभागों के साथ सहयोग की स्थिति - जनपद हरिद्वार के अन्तर्गत वनाग्नि की घटना घटित होने पर जनपद स्तर पर अग्नि शमन, पुलिस, राजस्व, आपदा नियन्त्रण एवं अन्य जनपद स्तरीय विभागों एवं आम जनमानस से वनाग्नि रोकथाम के लिए आवश्यक समन्वय स्थापित किया जाता है।
5. संवेदनशील क्रू-स्टेशनों में आवश्यकतानुसार फायर वाचरों/अन्य संसाधनों की व्यवस्था - जनपद हरिद्वार के अन्तर्गत 52 फायर क्रू-स्टेशन, स्थापित किये गये हैं। जिसमें तैनात कर्मचारियों द्वारा वनाग्नि की घटना होने पर रोकथाम हेतु तत्काल कार्यवाही की जाती है। उक्त के अतिरिक्त 01 मॉडल क्रू-स्टेशन स्थापित किया गया है, जिसमें वनाग्नि दुर्घटनाओं के नियन्त्रण हेतु समस्त उपकरण व बचाव कार्य सामग्री उपलब्ध है तथा वनाग्नि की रोकथाम हेतु आवश्यकतानुसार दैनिक श्रमिक, फायर वाचरों की तैनाती की जाती है।
6. वन पंचायतों/ग्राम पंचायतों/महिला/युवक मंगल दलों/ग्राम पंचायत स्तरीय वनाग्नि सुरक्षा प्रबन्धन समितियों/अन्य संस्थाओं/संगठनों की सहभागिता - जनपद हरिद्वार के अन्तर्गत विभिन्न रेंजों में कुल 37 विलेज वॉलेण्टरी प्रोटेक्शन फोर्स 37 ग्रामों में सामुदायिक स्तर पर गठित की गई है। जनपद सहयोग के अन्तर्गत वनाग्नि रोकथाम हेतु लिया जाता है।



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7. जनपद हरिद्वार के अन्तर्गत विगत 03 वर्षों में वनाग्नि दुर्घटनाओं का विवरण निम्न प्रकार है -

क्र०सं०	वर्ष	वनाग्नि की घटनायें	प्रभावित क्षेत्र (हे० में)	अनुमानित क्षति (रू० में)
01	2021	42	59.35	59350.00
02	2022	21	215.3	215300.00
03	2023	09	8.10	8100.00

8. जागरूकता कार्यक्रम, प्रचार-प्रसार - जनपद हरिद्वार के अन्तर्गत आम जनमानस में वनाग्नि से होने वाले दुष्परिणामों से जागरूकता हेतु गोष्ठी/पम्पलेटों/रैलियों आदि माध्यमों से प्रचार-प्रसार किया जाता है। जनपद हरिद्वार के अन्तर्गत वर्ष 2023 में आयोजित गोष्ठियों का विवरण निम्न प्रकार है -

क्र०सं०	आयोजित की गई गोष्ठी	रेली	प्रतिभागियों की संख्या
1	63	15	2350

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हरिद्वार वन प्रभाग  
हरिद्वार



हरिद्वार नगरीय क्षेत्र की पेयजल व्यवस्था से सम्बन्धित आख्या:-

हरिद्वार नगरीय पेयजल योजना को मुख्यतः तीन जोन में विभाजित किया गया है।

जोन प्रथम भूपतवाला क्षेत्र:- इस क्षेत्र में कुल 21 नग अन्तःश्रोतकूप तथा 03 नग नलकूप अधिष्ठापित हैं तथा ओवर हैडटैंक 03 व 03 सी.डब्ल्यू.आर. अधिष्ठापित हैं। जलापूर्ति को और सुदृढ बनाने हेतु जिला योजना मद से वर्ष 2023-24 में 02 नलकूपों का अधिष्ठापन प्रस्तावित है।

जोन-द्वितीय मायापुर/कनखल क्षेत्र:- इस क्षेत्र में कुल 04 नग अन्तःश्रोतकूप तथा 26 नग नलकूप अधिष्ठापित हैं तथा ओवर हैडटैंक 01 है व 01 सी.डब्ल्यू.आर. अधिष्ठापित है।

जोन-तृतीय ज्वालापुर क्षेत्र:- इस क्षेत्र में कुल 36 नग नलकूप तथा 01 ओपन वेल अधिष्ठापित है तथा 07 ओवर हैडटैंक अधिष्ठापित हैं। इस क्षेत्र के तपोवन नगर आदि क्षेत्रों में जलापूर्ति सुदृढ दबाव बनाने के उद्देश्य से 01 नग नलकूप माननीय मुख्यमंत्री धोषणा के अन्तर्गत माह अक्टूबर 2023 से चालू किया गया है।

नगर पालिका हरिद्वार को उत्तराखण्ड सरकार द्वारा नगर निगम में परिवर्तित करते समय कुछ क्षेत्र सम्मिलित किये गये थे। जिसमें द्वारिका विहार/गुरुकुल कांगड़ी तथा जगजीतपुर क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु विश्व बैंक शाखा, उत्तराखण्ड पेयजल निगम, हरिद्वार द्वारा कार्य गतिमान है।

जमालपुर क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु उत्तराखण्ड पेयजल निर्माण निगम, निर्माण शाखा हरिद्वार द्वारा योजना का निर्माण कार्य कराया जा रहा है।

इसी प्रकार सीतापुर एवं इससे सम्बन्धित क्षेत्र की पेयजल व्यवस्था सुदृढ करने हेतु अमृत 2.0 में कार्य प्रस्तावित है।

रूड़की नगर क्षेत्र की पेयजल व्यवस्था से सम्बन्धित आख्या:-

रूड़की नगर क्षेत्र में कुल 17 नलकूप अधिष्ठापित हैं तथा 07 ओवर हैडटैंक अधिष्ठापित है। रूड़की नगर निगम बनाने हेतु रूड़की नगर पालिका के पुर्नगठन के समय सम्मिलित किये गये ग्राम/क्षेत्र की पेयजल व्यवस्था हेतु उत्तराखण्ड पेयजल निर्माण निगम, अमृत शाखा, रूड़की द्वारा खंजरपुर पेयजल योजना, शेरपुर पेयजल योजना तथा सुनहरा पेयजल योजना का निर्माण किया गया है। तथा अन्य क्षेत्र जैसे- मिलापनगर आदि में कार्य गतिमान है।



कमशः पृष्ठ संख्या-02 पर.....

24213

उपरोक्त दोनों नगरीय क्षेत्रों की स्थिति एक दृष्टि में निम्नानुसार है:-

पेयजल योजना का नाम	जल स्रोत का नाम	उत्पादित जल की मात्रा (एम.एल. डी.)	नगर क्षेत्र की जनसंख्या	नगर क्षेत्र में फ्लोटिंग जनसंख्या	नगर क्षेत्र में पेयजल आपूर्ति का मानक (एल.पी. सी.डी.)	मानक के अनुरूप पेयजल की मांग (एल.पी. सी.डी.)	वर्तमान में आपूर्ति पेयजल की मांग की मात्रा (एम.एल. डी.)	वर्तमान में पेयजल की आपूर्ति दर एल. पी.सी.डी.)	पेयजल से अच्छादित क्षेत्र (प्रतिशत)
1	2	3	4	5	6	7	8	9	10
हरिद्वर नगर	पम्पिंग	92.16	652771	3000000	135	88.12	92.16	141	100
रुड़की नगर	पम्पिंग	14.93	144388	0	135	19.49	14.93	103	100

LP

(मदन सैन)  
अधिशारी अभियन्ता



24214

कार्यालय परियोजना प्रबन्धक  
निर्माण एवं अनुरक्षण इकाई (गंगा)  
उत्तराखण्ड पेयजल निगम,  
जगजीतपुर, पोस्ट-कनखल  
हरिद्वार-249408



Project Manager  
Construction & Maintenance Unit (Ganga)  
Uttarakhand Peyjal Nigam,  
Jagjeetpur, Post-Kankhal,  
Haridwar-249408

Email:-pmcivilgangahrd@gmail.com

Letter No. 2226 / NCT 165 date 19-09-2023 Through- Email/Post  
सेवा में,

उप वन संरक्षक,  
हरिद्वार वन प्रभाग,  
हरिद्वार।  
ई-मेल :- dfo\_hardwar@rediffmail.com

विषय :- मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।

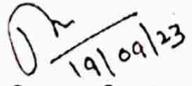
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2295/3-3 हरिद्वार, दिनांक 16.09.2023 के द्वारा मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन में इकाई द्वारा सम्पादित कराये गये कार्यों की विस्तृत रिपोर्ट संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न विस्तृत रिपोर्ट।

Received by  
19/09/2023

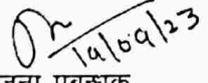
भवदीया,

  
(मीनाक्षी मित्तल वशिष्ठ)  
परियोजना प्रबन्धक

पृ०सं० एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सादर सूचनार्थ प्रेषित।

1. जिलाधिकारी/अध्यक्ष जिला गंगा संरक्षण समिति, हरिद्वार।
2. इं० पवन कुमार, परियोजना अभियन्ता (इकाई अन्तर्गत) को आवश्यक कार्यवाही हेतु प्रेषित।

  
परियोजना प्रबन्धक

DPD/DNC  
आवश्यक कार्यवाही के लिए  
19/09/23



कार्यालय परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा),  
उत्तराखण्ड पेयजल निगम, हरिद्वार।

हरिद्वार नगर में इकाई द्वारा कराये गये सीवरेज कार्यों का संक्षिप्त विवरण

1. हरिद्वार नगर में गंगा नदी/गंग नहर में गिरने वाले नालों का विस्तृत विवरण

हरिद्वार नगर में गंगा नदी/गंग नहर की तरफ प्रवाहित होने वाले कुल 22 नग नाले हैं। नमामि गंगे कार्यक्रम के अन्तर्गत पूर्व से टैप 17 नालों से सम्बन्धित नाला टैपिंग एवं सीवेज पम्पिंग स्टेशन की क्षमतावृद्धि के कार्य कराये गये तथा आंशिक टैप/अनटैप 5 नालों की टैपिंग का कार्य किया गया।

वर्तमान में हरिद्वार नगरीय क्षेत्र के अन्तर्गत 22 नालों का विवरण निम्नानुसार है :-

	नमामि गंगे से पूर्व स्थिति	नमामि गंगे में सम्पादित कार्यों के पश्चात वर्तमान स्थिति
पूर्णतः टैप	17 नाले	22 नाले
आंशिक रूप से टैप	3 नाले (कस्सावान, रामरकखा, पाण्डेवाला)	—
अनटैप	2 नाला (लाल मन्दिर, मातृसदन नाला)	—
योग	22 नाले	22 नाले

उपरोक्त वर्णित 22 नालों का विस्तृत विवरण निम्नानुसार है :-

i. लोकनाथ नाला :-

लोकनाथ नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित भोपतवाला सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। भोपतवाला सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

ii. सिफसरोवर नाला :-

सिफसरोवर नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित भोपतवाला सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। भोपतवाला सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

iii. भीमगोडा नाला :-

भीमगोडा नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित भीमगोडा (न्यू) सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन व फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में यह भीमगोडा (न्यू) सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।



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iv. करौली नाला :-

करौली नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित घाटसीवर सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। घाटसीवर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

v. रेलवे नाला :-

रेलवे नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित घाटसीवर सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। घाटसीवर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

vi. कर्णवाल नाला :-

कर्णवाल नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित घाटसीवर सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। घाटसीवर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

vii. कांगडा मन्दिर नाला :-

कांगडा मन्दिर नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित कांगडा मन्दिर सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन व फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में यह कांगडा मन्दिर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

viii. नाईसोता नाला :-

नाईसोता नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित विष्णुघाट सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। विष्णुघाट सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

नागों की हवेली नाला :-

नागों की हवेली नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित विष्णुघाट सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। विष्णुघाट सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।



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*[Signature]*

x. कुशाघाट नाला :-

कुशाघाट नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित विष्णुघाट सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। विष्णुघाट सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

xi. ललतारौ नाला :-

ललतारौ नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत ग्रेविटि सीवर के कार्य सम्पादित कराये गये हैं। इस नाले से सम्बन्धित ब्रहमपुरी सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन व फ्लो मीटर के कार्य सम्पादित कराये गये। इस नाले से सम्बन्धित अन्य ललतारौ सीवेज पम्पिंग स्टेशन पर भी प्रभावी मॉनिटरिंग हेतु फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में यह ब्रहमपुरी एवं ललतारौ सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

xii. मायापुर नाला :-

मायापुर नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित मायापुर सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में यह मायापुर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

xiii. पी०डब्ल्यू०डी० नाला :-

पी०डब्ल्यू०डी० नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस स्थल पर एक अतिरिक्त एस०पी०एस० का निर्माण कराया गया है तथा नये एवं पुराने दोनों सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर एवं नहर क्रॉसिंग हेतु 84 मीटर स्पैन के पुल के निर्माण के कार्य सम्पादित कराये गये। वर्तमान में यह दानों पी०डब्ल्यू०डी० (ऑल्लड एवं न्यू) सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

xiv. देवपुरा नाला :-

देवपुरा नाला पूर्णतः टैप है।

xv. आवास विकास नाला :-

आवास विकास नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत आवास विकास सीवेज पम्पिंग स्टेशन का निर्माण कार्य, राईजिंग मेन, प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में यह आवास विकास सीवेज पम्पिंग स्टेशन



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से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, जगजीतपुर पहुँचाया जाता है।

xvi. लाल मन्दिर नाला :-

लाल मन्दिर नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित लाल मन्दिर सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन के कार्य सम्पादित कराये गये। वर्तमान में लाल मन्दिर सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, जगजीतपुर पहुँचाया जाता है।

xvii. कस्सावान (कसाई) नाला :-

कस्सावान (कसाई) नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत कस्सावान सीवेज पम्पिंग स्टेशन का निर्माण कार्य, राईजिंग मेन, प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर एवं नहर क्रॉसिंग हेतु 84 मीटर स्पैन के पुल के निर्माण के कार्य सम्पादित कराये गये। वर्तमान में कस्सावान सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, सराय पहुँचाया जाता है।

xviii. रामरक्खा नाला :-

रामरक्खा नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत कस्सावान सीवेज पम्पिंग स्टेशन का निर्माण कार्य, राईजिंग मेन, प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में कस्सावान सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, सराय पहुँचाया जाता है।

xix. पाण्डेवाला नाला :-

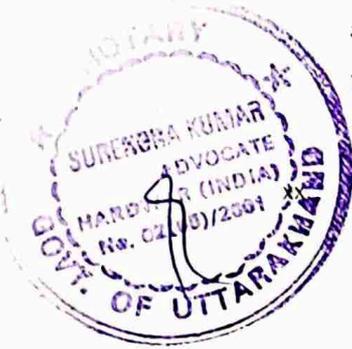
पाण्डेवाला नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत पाण्डेवाला सीवेज पम्पिंग स्टेशन पर अधिक क्षमता के पम्पिंग प्लान्ट, राईजिंग मेन एवं प्रभावी मॉनिटरिंग हेतु ऑटोमेशन के कार्य सम्पादित कराये गये। वर्तमान में पाण्डेवाला सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, सराय पहुँचाया जाता है।

लाटोवाली नाला :-

लाटोवाली नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित कनखल सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में कनखल सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्पलैक्स, जगजीतपुर पहुँचाया जाता है।

xxi. जगजीतपुर नाला :-

जगजीतपुर नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले से सम्बन्धित जगजीतपुर (ऑल्ड) सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में जगजीतपुर सीवेज पम्पिंग स्टेशन से इस



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नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

xxii. मातृसदन नाला :-

मातृसदन नाला पूर्णतः टैप है। नमामि गंगे कार्यक्रम के अन्तर्गत इस नाले पर टैपिंग स्ट्रक्चर निर्माण कर ग्रेविटि सीवर के माध्यम से श्राव को कनखल सीवेज पम्पिंग स्टेशन पर पहुँचाया जाता है। सम्बन्धित सीवेज पम्पिंग स्टेशन पर प्रभावी मॉनिटरिंग हेतु ऑटोमेशन एवं फ्लो मीटर के कार्य सम्पादित कराये गये। वर्तमान में कनखल सीवेज पम्पिंग स्टेशन से इस नाले के श्राव को पम्प कर शोधन हेतु एस०टी०पी० कॉम्प्लैक्स, जगजीतपुर पहुँचाया जाता है।

2. हरिद्वार नगर में नमामि गंगे कार्यक्रम से पूर्व सम्पादित सीवरेज सम्बन्धित प्रमुख कार्य

हरिद्वार नगर में सीवरेज व्यवस्था सर्वप्रथम ब्रिटिश काल के दौरान वर्ष 1938 में प्रारम्भ की गयी। वर्ष 1985 में गंगा कार्यकारी योजना (प्रथम चरण) प्रारम्भ होने से पूर्व हरिद्वार में लगभग 72 किमी सीवर लाईन तथा 5 नग सीवेज पम्पिंग स्टेशन अवस्थित थे। इसके पश्चात हरिद्वार नगर में विभिन्न कार्यक्रमों में सीवर सम्बन्धित कार्य निम्नानुसार सम्पादित कराये गये :-

क्र०सं०	कार्यक्रम	सम्पादित कार्य
1	गंगा कार्यकारी योजना (प्रथम चरण) वर्ष 1985	11 नग नाला, टैपिंग 9.54 किमी सीवर लाईन, 4 नग सीवेज पम्पिंग स्टेशन, 18 एम०एल०डी० एस०टी०पी० जगजीतपुर, 3.97 किमी सीवेज चैनल
2	गंगा कार्यकारी योजना (द्वितीय चरण) वर्ष-1993	3 नग नाला टैपिंग 4.57 किमी सीवर लाईन, 1 नग सीवेज पम्पिंग स्टेशन, 1 नग एस०टी०पी० (8 एम०एल०डी० क्षमता) सराय, 0.82 किमी सीवेज चैनल, 8 नग एल०सी०एस०
3	अर्द्ध कुम्भ मेला - 2004	4 नग नाला टैपिंग, 8.63 किमी सीवर लाईन, 3 नग सीवेज पम्पिंग स्टेशन
4	विशेष केन्द्रीय वित्तीय सहायता वर्ष-2007	2 नग नाला टैपिंग, 8.53 किमी सीवर लाईन, स्वच्छ जल पृथकीकरण 3.20 किमी, 1 नग एस०टी०पी० (27 एम०एल०डी०) जगजीतपुर
5	कुम्भ मेला - 2010	3 नग नाला टैपिंग, 29.41 किमी सीवर लाईन, 2 नग सीवेज पम्पिंग स्टेशन, 1 नग (27 एम०एल०डी० एस०टी०पी० जगजीतपुर के अतिरिक्त कार्य), 7.22 किमी राईजिंग मेन
6	एन०जी०आर०वी०ए० कार्यक्रम (स्वीकृत वर्ष 2011-12)	11.20 किमी सीवर लाईन, 1 नग सीवेज पम्पिंग स्टेशन, 1 नग (18 एम०एल०डी० एस०टी०पी० सराय), 1.36 किमी राईजिंग मेन
7	जे०एन०एन०यू०आर०एम० कार्यक्रम (स्वीकृत वर्ष 2011-12)	3 नग नाला, टैपिंग 18.89 किमी सीवर लाईन, 5 नग सीवेज पम्पिंग स्टेशन, 2.93 किमी राईजिंग मेन



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पाम

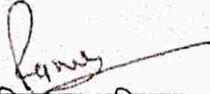
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3. हरिद्वार नगर में नमामि गंगे कार्यक्रम एवं अमृत कार्यक्रम के अन्तर्गत सम्पादित कराये गये सीवेज सम्बन्धित प्रमुख कार्य

क्र०सं०	कार्यक्रम	सम्पादित कार्य
1	अमृत कार्यक्रम के अन्तर्गत कराये कार्य	सीवर लाईन - 24.89 किमी
2	नमामि गंगे कार्यक्रम के अन्तर्गत	सीवर लाईन - 5.65 किमी सीवेज पम्पिंग स्टेशन - 5 नग सीवेज पम्पिंग स्टेशन पुनरोद्धार - 20 नग एस०टी०पी० - 02 नग (क्षमता 68 एम०एल०डी० एवं 14 एम०एल०डी०)

उपरोक्त आख्यानुसार हरिद्वार नगर में प्रमुख रूप से विभिन्न कार्यक्रमों के अन्तर्गत सीवरेज सम्बन्धित निम्न कार्य सम्पादित कराये गये है।

क्र०सं०	कार्य का नाम	मात्रा
1	नाला टैपिंग	22 नग
2	एस०पी०एस०	25 नग
3	एस०टी०पी० जगजीतपुर	1. 68 एम०एल०डी० 2. 27 एम०एल०डी० 3. 18 एम०एल०डी०
4	एस०टी०पी० सराय	1. 14 एम०एल०डी० 2. 18 एम०एल०डी०

  
परियोजना अभियन्ता

  
परियोजना प्रबन्धक



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कार्यालय नगर निगम हरिद्वार

पत्रांक- 301/सै0सै0(न0नि0हरि0)/2023-24,

दिनांक- 06 / 10 / 2023

सेवा में,

उप वन संरक्षक,  
वन प्रभाग, हरिद्वार।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या-200/2014 M.C. Mehta vs Union of India & Ors. के सम्बंध में पारित आदेश दिनांक-05.09.2023 के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्रांक-2295/3-3, दिनांक-16.08.2023 का संदर्भ ग्रहण करने का कष्ट करे जिसमें आप द्वारा मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या-200/2014 M.C. Mehta vs Union of India & Ors. के सम्बंध में पारित आदेश दिनांक-05.09.2023 के क्रमांक-III में दिये गये निर्देशानुसार अनुपालन आख्या उपलब्ध कराये जाने हेतु निर्देशित किया गया है। उक्त के अनुपालन में नगर निगम हरिद्वार से सम्बन्धित विन्दुओं पर अनुपालन आख्या पत्र के साथ संलग्न है।

अतः आख्या महोदय की सेवा में सादर प्रेषित।

भवदीय



(अमरजीत कौर)

सहायक नगर आयुक्त  
नगर निगम हरिद्वार

प्रतिलिपि:-

- 01- जिलाधिकारी महोदय, हरिद्वार को सादर सूचनार्थ प्रेषित।
- 02- नगर आयुक्त महोदय, नगर निगम हरिद्वार को सादर सूचनार्थ प्रेषित।

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सहायक नगर आयुक्त  
नगर निगम हरिद्वार

## कार्यालय नगर निगम हरिद्वार

क्र०स०	विन्दु	कार्यवाही का विवरण
01	MSW Disposal	<p>नगर निगम हरिद्वार द्वारा निगम के कुल 60 वार्डों में से 30 वार्डों में डोर-टू-डोर कलेक्शन का कार्य 01 चयनित फर्म द्वारा तथा शेष 30 वार्डों में निगम द्वारा कूड़ा उठान व परिवहन हेतु अनुबन्धित दूसरी फर्म जिसके द्वारा अन्य 30 वार्डों में डोर-टू-डोर कलेक्शन का कार्य किया जा रहा था के साथ किये गये अनुबंध को समाप्त कर दिया गया है तथा शेष 30 वार्डों में निगम द्वारा स्वयं अपने साधनों से डोर-टू-डोर कलेक्शन का कार्य किया जा रहा है। निगम द्वारा शेष वार्डों में डोर-टू-डोर कलेक्शन का कार्य किये जाने हेतु निविदा आमंत्रित की गयी थी जिसकी तकनीकी निविदा दिनांक-30.09.2023 को खोली जा चुकी है जिसमें 04 फर्मों द्वारा प्रतिभाग किया गया था जिनके तकनीकी मूल्यांकन की कार्यवाही गतिमान है।</p> <p>निगम क्षेत्रांतर्गत कुल 60 वार्डों के सापेक्ष 35-36 प्रतिशत वार्डों से जैविक तथा अजैविक कूड़े को अलग करते हुये कूड़ा संग्रहण किया जा रहा है तथा शेष वार्डों में जैविक तथा अजैविक को अलग करते हुये कूड़ा पृथक्कीकरण किये जाने हेतु प्रत्येक वार्ड में जागरूकता अभियान चलाये जा रहे हैं। उक्त के अतिरिक्त गीले कूड़े का सम्बन्धित वार्ड में ही निस्तारण हेतु निगम द्वारा 240 बायोकम्पोस्टर वार्डों में स्थापित किये जाने की कार्यवाही गतिमान है।</p> <p>नगर निगम हरिद्वार द्वारा सराय स्थित कूड़ा प्रोसेसिंग प्लांट पर कूड़े की प्रोसेसिंग का कार्य निगम की अनुबन्धित फर्म मै0 आयुषी हाईजीन एण्ड केयर प्रा0लि0 द्वारा किया जा रहा है जिनके द्वारा प्रतिदिन लगभग 80 से 100 टन कूड़ा प्रोसेस प्लांट पर स्थापित ट्रामल के माध्यम से किया जाता है एवं उक्त के अतिरिक्त वारियर मशीन द्वारा भी कूड़े की प्रोसेसिंग किया जाता है जिसकी क्षमता 50 मी0टन प्रति घण्टा है।</p> <p>नगर निगम हरिद्वार द्वारा ग्राम सराय में प्रोसेसिंग प्लांट के निकट एग0आर0एफ0 प्लांट की भी स्थापना की गयी है जिसका संचालन निगम की अनुबन्धित फर्म मै0 रैपिडयू टेक्नोलोजी प्रा0 लि0 द्वारा संचालित है जिसकी क्षमता प्रतिदिन 5 टन है।</p>
02	Construction demolition waste	<p>इस हेतु नगर निगम हरिद्वार क्षेत्रांतर्गत कोई भी प्लांट स्थापित नहीं है उक्त कार्य हेतु निगम क्षेत्रांतर्गत उत्पन्न होने वाले C&amp;D Waste के एकत्रीकरण हेतु निगम द्वारा दूरभाष नम्बर जारी किया गया है जिस पर प्राप्त सूचना के आधार पर उक्त वेस्ट को एकत्र कर पाण्डेवाला हरिद्वार में निगम की चयनित भूमि (Low Line Area) में भराव का कार्य किया जा रहा है।</p>



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Legacy waste

नगर निगम हरिद्वार द्वारा लीगेरी वेस्ट के निस्तारण हेतु सराय प्लांट पर लीगेरी वेस्ट 2.19 लाख मी0टन की डी0पी0आर0 रू0 12.05 करोड की व चण्डीघाट लीगेरी वेस्ट 2.02 लाख मी0टन की 11.11 करोड की तैयार कर पत्रांक-1723, दि0-10.11.2022 के माध्यम से निदेशक महोदय, शहरी विकास निदेशालय को प्रेषित की गयी थी जिसकी स्वीकृति प्राप्त हो चुकी है तथा लीगेरी वेस्ट के निस्तारण हेतु ई-निविदा आमंत्रित की गयी थी जिसमें किसी भी फर्म द्वारा प्रतिभाग नहीं किया गया तथा उक्त कार्य हेतु पुनः ई-निविदा आमंत्रित किये जाने की कार्यवही गतिमान है।

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LP





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कार्यालय, अधिशासी अभियन्ता, अनुरक्षण शाखा(गंगा),  
उत्तराखण्ड जल संस्थान, जगजीतपुर, हरिद्वार।

सेवा में,  
उप वन संरक्षक,  
वन प्रभाग, हरिद्वार।

पत्रांक :- 1211 / एन0जी0टी0 / 2023-24 दिनांक:- 26/09/2023

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0 200/2014 M.C Mehta Vs Union of India & Ors. के पारित आदेश दिनांक 05-09-2023 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय पत्रांक 2295/3-3, दिनांक 16 सितम्बर 2023 का सन्दर्भ ग्रहण करने का कष्ट करेंगे, जिसमें आप द्वारा जिलाधिकारी महोदय, हरिद्वार के आदेश सं0 521/एलबीए-2023, दिनांक 14-09-2023 के अनुपालन में मा0 एन0जी0टी0 में योजित मूल आवेदन सं0 200/2014 M.C Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05-09-2023 में दिये गये निर्देशानुसार क्रमांक III. Plains (Rishikesh to Roorkee) में उल्लेखित Issues पर इस शाखा द्वारा वर्तमान तक कराये गये कार्यों की विस्तृत रिपोर्ट चाही गयी है।

उक्त के अनुपालन में सादर अवगत कराना है कि वर्तमान में शाखा द्वारा हरिद्वार-ऋषिकेश एवं रुड़की जलोत्सारण योजना का अनुरक्षण एवं रखाव किया जा रहा है। जिनका विवरण निम्नानुसार है-  
हरिद्वार जलोत्सारण योजना-

- हरिद्वार जलोत्सारण योजना के अन्तर्गत अपशिष्ट जल का शोधन जगजीतपुर स्थित 18 एम0एल0डी0, 27 एम0एल0डी0 तथा सराय स्थित 18 एम0एल0डी0 एस0टी0पी0 सीवर शोधन संयंत्र के माध्यम से शोधित किया जाता है।
- वर्तमान में हरिद्वार जलोत्सारण योजना के अन्तर्गत लगभग 153 एम0एल0डी0 सीवेज प्राप्त हो रहा है, जबकि एस0टी0पी0 की कुल क्षमता 145 एम0एल0डी0 है। जगजीतपुर में 68 एम0एल0डी0 एवं सराय में 14 एम0एल0डी0 क्षमता का ट्रीटमेन्ट प्लान्ट का निर्माण एवं अनुरक्षण इकाई(गंगा) उत्तराखण्ड पेयजल निगम द्वारा किया गया है, जिसका अनुरक्षण एवं संचालन वर्तमान में पेयजल निगम द्वारा किया जा रहा है।
- हरिद्वार जलोत्सारण योजना के अन्तर्गत 24 सीवेज पम्पिंग स्टेशन एवं 02 मुख्य सीवेज पम्पिंग स्टेशन संचालित हैं। सभी सीवेज पम्पिंग स्टेशन में डी0जी0 सैट अधिष्ठापित है (सूची संलग्न है)।
- हरिद्वार जलोत्सारण योजना के अन्तर्गत 22 नाले पूर्णतः टैप है, जिनका अनुरक्षण उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है (सूची संलग्न है)।
- हरिद्वार जलोत्सारण योजना के अन्तर्गत 29 किमी0 राईजिंग मैन सीवर लाईन तथा 38 किमी0 ग्रेविटी मैन सीवर लाईन एवं 258 किमी0 ब्रान्च सीवर लाईनें विद्ययी गयी है।
- हरिद्वार जलोत्सारण योजना के अन्तर्गत लगभग 85% आबादी क्षेत्र सीवर से अच्छादित है तथा शेष क्षेत्र में सीवर लाईन विस्तार का कार्य निर्माण एवं अनुरक्षण इकाई(गंगा) उत्तराखण्ड पेयजल निगम, हरिद्वार द्वारा कराया जाना प्रस्तावित है साथ ही यह भी अवगत कराना है कि हरिद्वार जलोत्सारण योजना में विद्ययी गयी सीवर लाईन अत्यधिक पुरानी होने के कारण क्षतिग्रस्त व सीवेज धारण क्षमता कम होने के

प्रभागीय अभियन्ता, हरिद्वार  
पंजीकृत सं 3982  
पत्रावली सं 3-3  
दिनांक 27-9-23

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- कारण उत्तराखण्ड पेयजल निगम द्वारा वृद्ध जलोत्सारण योजना के पुर्नगठन कार्य KFW कार्यक्रम के अन्तर्गत प्रस्तावित है।
- जलोत्सारण योजना में प्राप्त अपशिष्ट जल को सीवेज ट्रीटमेन्ट प्लान्ट के माध्यम से शोधित कर 34 स्थानीय किसानों द्वारा 593 बीघा कृषि भूमि के सिंचाई हेतु प्रयोग में लायी जा रही है।
- जलोत्सारण योजना में प्राप्त स्लज को कृषि हेतु 35 स्थानीय किसानों को निशुल्क उपलब्ध कराया जा रहा है।(सूची संलग्न है)।
- माननीय राष्ट्रीय हरित अभिकरण द्वारा दिनांक 10-12-2015 को पारित आदेशों के अनुपालन में अपशिष्ट जल का शोधन उपरान्त विश्लेषण विभागीय प्रयोगशाला एवं अधिकृत प्रयोगशाला इकोन लेबोरेटरी से मानकानुसार विश्लेषण किया जा रहा है (विश्लेषण आख्या संलग्न है)।
- समस्त सीवेज ट्रीटमेन्ट प्लान्ट सुचारू, पूर्ण क्षमता एवं मानकानुसार संचालित हो रहें हैं।

#### ऋषिकेश जलोत्सारण योजना-

- लक्ष्मणझूला- स्वर्गाश्रम जलोत्सारण योजना के अन्तर्गत 3.50 कि०मी० राईजिंगमेन, ग्रेविटीमेन 6.90 कि०मी० सीवर लाइन एवं ब्रांच सीवर लाइन 9.00 कि०मी० विछायी गयी है।
- मुनिकीरेती जलोत्सारण योजना के अन्तर्गत राईजिंग मेन 2.50 कि०मी०, ग्रेविटी मेन सीवर लाइन 2.80 कि०मी० एवं ब्रांच सीवर लाइन 9.00 कि०मी० है।
- ऋषिकेश जलोत्सारण योजना के अन्तर्गत 9.36 कि०मी० राईजिंगमेन, ग्रेविटीमेन 14.04 कि०मी० सीवर लाइन एवं ब्रांच सीवर लाइन 54.00 कि०मी० विछायी गयी है।
- तपोवन जलोत्सारण योजना के अन्तर्गत 1.108 कि०मी० राईजिंगमेन, ग्रेविटीमेन 0.312 कि०मी० सीवर लाइन एवं ब्रांच सीवर लाइन 9.58 कि०मी० विछायी गयी है।
- ऋषिकेश जलोत्सारण योजना के अन्तर्गत 45 नाले जिसमें से 44 नालें पूर्णतः टेप है, 01 नाला अनटेप है। जिनका अनुरक्षण उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है (सूची संलग्न है)।
- ऋषिकेश जलोत्सारण योजना के अन्तर्गत अपशिष्ट जल का शोधन 3.5 एम०एल०डी० एस०टी०पी०, तपोवन एवं 3.0 एम०एल०डी० एस०टी०पी०, स्वर्गाश्रम सीवर शोधन संयन्त्र के माध्यम से शोधित किया जाता है। अनुरक्षण एवं संचालन उत्तराखण्ड जल संस्थान, द्वारा किया जा रहा है। तथा 26 एम०एल०डी० एस०टी०पी०, लक्कडघाट, 5 एम०एल०डी० एस०टी०पी०, चोरपानी एवं 7.5 एम०एल०डी० एस०टी०पी०, चन्देश्वर नगर का अनुरक्षण एवं संचालन उत्तराखण्ड पेयजल निगम द्वारा किया जा रहा है (सूची संलग्न है)।
- ऋषिकेश जलोत्सारण के अन्तर्गत 33 सीवेज पम्पिंग स्टेशन है, एवं सभी सीवेज पम्पिंग स्टेशन संचालित है। सभी सीवेज पम्पिंग स्टेशन में डी०जी० सैट अधिष्ठापित है (सूची संलग्न है)।
- माननीय राष्ट्रीय हरित अभिकरण द्वारा दिनांक 10-12-2015 को पारित आदेशों के अनुपालन में अपशिष्ट जल का शोधन उपरान्त विश्लेषण विभागीय प्रयोगशाला एवं अधिकृत प्रयोगशाला इकोन लेबोरेटरी से मानकानुसार विश्लेषण किया जा रहा है (विश्लेषण आख्या संलग्न है)।

#### रूड़की जलोत्सारण योजना-

- रूड़की जलोत्सारण योजना के अन्तर्गत अपशिष्ट जल का शोधन 33 एम०एल०डी० एस०टी०पी०, रूड़की सालियर स्थित सीवर शोधन संयन्त्र के माध्यम से शोधित किया जाता है।
- माननीय राष्ट्रीय हरित अभिकरण द्वारा दिनांक 10-12-2015 को पारित आदेशों के अनुपालन में अपशिष्ट जल का शोधन उपरान्त विश्लेषण विभागीय प्रयोगशाला एवं अधिकृत प्रयोगशाला इकोन लेबोरेटरी से मानकानुसार विश्लेषण किया जा रहा है (विश्लेषण आख्या संलग्न है)।

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24226

- रूडकी नगर के अन्तर्गत सोलानी नदी में गिरने वाले नालो को टेपिंग का कार्य निर्माण एवं अनुरक्षण इकाई (गंगा) उत्तराखण्ड पेयजल निगम हरिद्वार द्वारा किया जा रहा है।

भवदीय



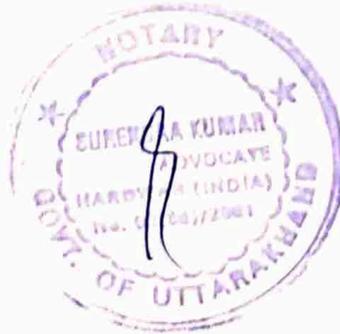
अधिशायी अभियन्ता

पृष्ठांकन संख्या एवं दिनांक तदैव।

प्रतिलिपि- जिलाधिकारी महोदय, हरिद्वार को सादर सूचनार्थ प्रेषित।

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अधिशायी अभियन्ता



अनुरक्षण शाखा(गंगा), उत्तराखण्ड जल संस्थान, हरिद्वार।

हरिद्वार जलसंस्था योजना के अन्तर्गत उत्तराखण्ड जल संस्थान द्वारा अनुरक्षित की जा रही मुख्य सीवेज पम्पिंग स्टेशन एवं सीवेज पम्पिंग स्टेशनों का विवरण।

S.N	PARTICULARS	PUMPS(nos)	H.P	Discharge LPM	Discharge MLD	D.G Set
1	S.P.S BHAGIRATHI NAGAR					
a	Pumps/Motor					
2	S.P.S BHOPATWALA	3	15.0	6820.0	9.821	20 KVA
a	Pumping Plant					
b	Pumping Plant	3				
3	BHIMGODA OLD SPS	2		7600.0	10.944	380 KVA
a	Pumps/Motor			3400.0	4.896	
b	Pumps/Motor	2	50.0	3000.0	4.320	
4	BHIMGODA NEW S.P.S	2	5.0	750.0	1.080	125 KVA
a	Pumps/Motor					
b	Pumps/Motor	2	15.0	1850.0	2.664	
5	I.P.S GHAT SEWER	1		400.0	0.576	125 KVA
a	Pumps/Motor					
b	Pumps/Motor	3	15.0	2000.0	2.880	
6	KANGRA MANDIR SPS	2	10.0	1100.0	1.584	75 KVA
a	Pumps/Motor					
b	Pumps/Motor	2	7.5	300.0	0.432	15 KVA
7	I.P.S GATI GIAT					
a	Pumps/Motor					
b	Pumps/Motor	1	10.0	1100.0	1.584	
8	I.P.S VISHNU GHAT	1	7.5	300.0	0.432	25 KVA
a	Pumps/Motor					
b	Pumps/Motor	3	15.0	1000.0	1.440	
9	ZONE-C BHRAMPURI	2	10.0	500.0	0.720	125 KVA
a	Pumps/Motor					
b	Pumps/Motor	3	75.0	6000.0	8.640	
	Pumps/Motor	2	30.0	3500.0	5.040	200 KVA



Zone 2nd											
10	a	BAIRAGI CAMP S.P.S	Pumps/Motor								
	b	Pumps/Motor									
11	a	MAYAPUR S.P.S	Pumps/Motor	3	40.0	7500.0	10.800	250 KVA			
	b	Pumps/Motor	2	20.0	4000.0	5.760					
	c	Pumps/Motor	4	15.0	4500.0	6.480					
	d	Pumps/Motor	1	12.2	4825.0	6.948					
12	a	BHAIRO MANDIR S.P.S	Pumps/Motor	1	15.0	6000.0	8.640	250 KVA			
	b	Pumps/Motor	1	22.5	6000.0	8.640					
13	a	I.P.S KANKHAL	Pumps/Motor	2	5.0	350.0	0.504	30 KVA			
	b	Pumps/Motor	3	118.0	12500.0	18.000					
14	a	M.P.S JAGJEETPUR OLD	Pumps/Motor	2	82.0	6250.0	9.000	625 KVA			
	b	Pumps/Motor	2								
15	a	M.P.S JAGJEETPUR	Pumps/Motor	1	75.0	16000.0	23.040	500 KVA			
	b	Pumps/Motor	2	40.0	6250.0	9.000					
	c	Pumps/Motor	3	75.0	16000.0	23.040	400 KVA				
	d	Pumps/Motor	1	15.0	4500.0	6.480					
16	a	LALTA RO S.P.S	Pumps/Motor	1	15.0	4500.0	6.480	75 KVA			
	b	Pumps/Motor	1	15.0	4500.0	6.480					
	c	Pumps/Motor	1	15.0	4500.0	6.480					
	d	Pumps/Motor	1	15.0	4500.0	6.480					
17	a	P.W.D NALA S.P.S	Pumps/Motor	1	7.5	650.0	0.936				
	b	Pumps/Motor	1	25.0	4500.0	6.480					
	c	Pumps/Motor	1	15.0	4500.0	6.480					
	d	Pumps/Motor	1	15.0	4500.0	6.480					
18	a	P.W.D OLD S.P.S	Pumps/Motor	1	7.5	650.0	0.936				
	b	Pumps/Motor	1	15.0	4500.0	6.480					
	a	Pumps/Motor	1	15.0	4500.0	6.480					
	b	Pumps/Motor	1	15.0	4500.0	6.480					



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Zone 3rd									
19	S.P.S GOL GURUDWARA								
a	Pumps/Motor	2		7.5	650.0	0.936			
b	Pumps/Motor	2		30.0	1950.0	2.808		125 KVA	
c	Pumps/Motor	1		40.0	3800.0	5.472			
20	ZONE-E-1 ARYA NAGAR								
a	Pumps/Motor	2		15.0	4200.0	6.048		180 KVA	
b	Pumps/Motor	2		40.0	6350.0	9.144			
21	ZONE-E-1 ARYA NAGAR NEW								
a	Pumps/Motor	2		25.0	4000.0	5.760		125 KVA	
22	E-2 PANDAWALA NALA								
a	Pumps/Motor	1		75.0	16000.0	23.040			
b	Pumps/Motor	1		75.0	16000.0	23.040			
c	Pumps/Motor	1		75.0	16000.0	23.040		500 KVA	
d	Pumps/Motor	1		40.0	6250.0	9.000			
e	Pumps/Motor	1		40.0	6250.0	9.000			
23	SPS KASSAWAN								
a	Pumps/Motor	4		62.0	11330.0	16.315		320 KVA	
b	Pumps/Motor	2		27.0	5665.0	8.158			
24	SPS AWAS VIKAS								
a	Pumps/Motor	1		27.0	6268.0	9.026		125 KVA	
b	Pumps/Motor	2		16.0	3134.0	4.513			
c	Pumps/Motor	1		9.5	1284.0	1.849			
25	SPS LAL MANDIR COLONY								
a	Pumps/Motor	3		80.0	13281.0	19.125		62 KVA	
b	Pumps/Motor	2		38.0	6643.0	9.566			
26	SPS AHABAB NAGAR								
a	Pumps/Motor	2		7.5	1021.0	1.470		380 KVA	
Total		100				427.926			


 उत्तर प्रदेश  
 शासन  
 सचिवालय  
 लखनऊ



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## आरक्षित नालो की सूची

क्र०सं०	नाले का नाम	टिप्पणी	क्र०सं०	नाले का नाम	टिप्पणी	क्र०सं०	नाले का नाम	टिप्पणी
1	लोकनाथ नाला	सुचारु संचालन	9	नागो की हवेली नाला	सुचारु संचालन	17	जगजीतपुर नाला	सुचारु संचालन
2	मुख्यागली / पावनधाम नाला	सुचारु संचालन	10	कुशाघाट नाला	सुचारु संचालन	18	कस्सावान नाला	सुचारु संचालन
3	भीमगोड़ा नाला	सुचारु संचालन	11	लल्लारोपुल नाला (अप)	सुचारु संचालन	19	पाण्डेवाली नाला	सुचारु संचालन
4	करोली नाला	सुचारु संचालन	12	लल्लारोपुल नाला (डाउन)	सुचारु संचालन	20	पी०डब्ल्यू०डी० नाला	सुचारु संचालन
5	रेलवे नाला	सुचारु संचालन	13	मायापुर नाला टैमिंग	सुचारु संचालन	21	लाल मदिन नाला	सुचारु संचालन
6	कर्णवाल नाला	सुचारु संचालन	14	देवपुरा नाला	सुचारु संचालन	22	मात्र सदन नाला	सुचारु संचालन
7	कांगड़ा मंदिर नाला	सुचारु संचालन	15	आवास विकास नाला	सुचारु संचालन			
8	नाई सोला नाला	सुचारु संचालन	16	लाटोवाली नाला	सुचारु संचालन			

अधिकासी अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान,  
हरिद्वार।



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## अनुरक्षित सीवर शोधन संयंत्रों का विवरण

क्र०सं०	एस०टी०पी० का नाम	अनुरक्षित किये जाने वाले विभाग का नाम	शोधित जल की मात्रा एम०एल०डी० में	टिप्पणी
1	18 एम०एल०डी० एस०टी० जगजीतपुर	जल संस्थान	18	सी०पी०सी०बी० के मानकानुसार संचालन
2	27 एम०एल०डी० एस०टी० जगजीतपुर	जल संस्थान	27	
3	68 एम०एल०डी० एस०टी० जगजीतपुर	पेयजल निगम	—	पेयजल निगम द्वारा अनुरक्षित
4	18 एम०एल०डी० एस०टी० सराय ज्वालापुर	जल संस्थान	18	सी०पी०सी०बी० के मानकानुसार संचालन
5	14 एम०एल०डी० एस०टी० सराय ज्वालापुर	पेयजल निगम	—	पेयजल निगम द्वारा अनुरक्षित

अधिशाली अभियन्ता  
अनुरक्षण शाखा (राणा)  
उत्तराखण्ड जल संस्थान,  
हरिद्वार।



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अनुरक्षण शाखा (गंगा) उत्तराखण्ड जल संस्थान, जगजीतपुर हरिद्वार

सिचाई हेतु शोधित सीवेज जल का प्रयोग कर रहे किसानो का विवरण

क्र०स०	नाम	पिता पति का नाम	पता	जमीन बी०	मोबाइल न०
1	श्री करतार सिंह	श्री अचल	मिस्सरपुर	35	-
2	श्री अरविंद कुमार	श्री बलजीत सिंह	मिस्सरपुर	8	-
3	श्री कमल सिंह	श्री बलजीत सिंह	मिस्सरपुर	2	-
4	श्री अमित चंद	श्री कुंदन सिंह	मिस्सरपुर	4	-
5	श्री सुरेश सिंह	श्री लाहौर सिंह	मिस्सरपुर	4	-
6	श्री अलवर सिंह	श्री लाहौर सिंह	मिस्सरपुर	4	-
7	श्री निहाल सिंह	श्री सावला	मिस्सरपुर	3	-
8	श्रीमती लीला देवी	श्री हरि राम	मिस्सरपुर	6	-
9	श्रीमती मालती देवी	श्री काशीराम	मिस्सरपुर	6	-
10	श्री करमचंद	श्री चंद्रभान	मिस्सरपुर	12	-
11	श्री ओम प्रकाश	श्री लालसिंह	मिस्सरपुर	4	-
12	श्री काशीराम	श्री फत्तर	मिस्सरपुर	3	-
13	श्री हरी राम	श्री चंद्रभान	मिस्सरपुर	25	-
14	श्री राजपाल	श्री श्याम सिंह	मिस्सरपुर	4	-
15	श्री हुकुम सिंह	श्री मेहर सिंह	मिस्सरपुर	26	-
16	श्री दिनेश कुमार	श्री शलेख चंद	मिस्सरपुर	12	-
17	श्री जयपाल सिंह	श्री सूरता	मिस्सरपुर	2	-
18	श्री जगपाल सिंह	श्री हुकुम सिंह	मिस्सरपुर	6	-
19	श्री गजराज सिंह	श्री मलखान सिंह	मिस्सरपुर	4	-
20	श्री चंद्रपाल सिंह	श्री दिलेख सिंह	मिस्सरपुर	7	-
21	श्री राजकुमार	श्री मुल्तान सिंह	मिस्सरपुर	4	-
22	श्री ब्रहम पाल	श्री जस्सी	मिस्सरपुर	1	-
23	श्री ज्ञान चंद	श्री मीर सिंह	मिस्सरपुर	7	-
24	श्री अमीचंद	श्री कन्दू	पंजनहेडी	6	-
25	श्री तेज सिंह	श्री भगवान	मिस्सरपुर	8	-
26	श्री जगदीश प्रसाद	श्री हुकुम सिंह	मिस्सरपुर	6	-
27	श्री सचिन वालिया	श्री रणजीत वालिया	जगजीतपुर	42	-
28	श्री मैराज	श्री मुस्ताक अली	जगजीतपुर	40	-
29	श्री रियासत अली	श्री इमामुद्दीन	जगजीतपुर	54	9927729210
30	श्री अनिल कुमार	श्री शोभाराम	जगजीतपुर	40	9319021582
31	श्री सुंदर सिंह	श्री हरिराम	जगजीतपुर	64	-
32	श्री धीरज कुमार	श्री करम चन्द	जगजीतपुर	24	-
33	श्री सचिन वालिया	श्री रणजीत वालिया	जगजीतपुर	60	9557779637
34	श्री रामवीर सिंह	श्री शोभाराम	जगजीतपुर	60	-
कुल योग				593	

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अधिशाली अभियन्ता  
अनुरक्षण शाखा(गंगा),  
उत्तराखण्ड जल  
संस्थान, हरिद्वार।

24233  
अनुरक्षण शाखा (गंगा) उत्तराखण्ड जल संस्थान, जगजीतपुर हरिद्वार

कृषि हेतु स्लज का प्रयोग कर रहे किसानो का विवरण

क्रस	नाम	पिता पति का नाम	पता	मोबाइल न0
1	श्री राजेन्द्र सिंह	श्री भरत सिंह	कटारपुर, हरिद्वार	8057544488
2	श्री गौरव तोमर	श्री प्रवीन तोमर	सेक्टर - 4 पंचकुला	9780932988
3	श्री जगराम	श्री सियाराम	सुल्तानपुर, हरिद्वार	7533877750
4	श्री सुनील कुमार	श्री कर्म सिंह	सुल्तानपुर, हरिद्वार	9719057468
5	श्री करतार सिंह	स्व मलखान	रामखेड़ा, हरिद्वार	9997980040
6	श्री शाने आलम	श्री मौ हसन	जगजीतपुर, हरिद्वार	9897884924
7	श्री सोहन	श्री नैन सिंह	लक्सर, हरिद्वार	9897884924
8	श्री दिनेश कुमार	श्री प्रेम प्रकाश	जगजीतपुर, हरिद्वार	9719103458
9	श्री अन्जेश कुमार	श्री कुमार	भागूवाला, सहारनपुर	9279939247
10	श्री धर्म सिंह	श्री मल्लाराम	बादशाहपुर, हरिद्वार	-
11	श्री प्रवीण कुमार	श्री मंगलू सिंह	मुण्डाखेड़ा खुर्द	8936906044
12	श्री दिनेश कुमार	-	इस्माईलपुर	9758164802
13	श्री अवधेश प्रताप	-	बहादरपुर जट	9837594771
14	श्री सुरेन्द्र सिंह	-	उदलहेड़ी	9720869084
15	श्री सुरेश पाल	-	बहादरपुर जट	8968336860
16	श्री संजय यादव	-	बहादरपुर जट	9634943341
17	श्री ब्रजवीर सिंह	-	बहादरपुर जट	7895190602
18	श्री अनिरुद्ध यादव	-	बहादरपुर जट	7417807408
19	श्री अमित कुमार	-	बहादरपुर जट	-
20	श्री महेन्द्र सिंह	-	सुल्तानपुर, हरिद्वार	-
21	श्री मनीष शर्मा	-	बहादरपुर जट	-
22	श्री सतेन्द्र सिंह	-	बहादरपुर जट	-
23	श्री धर्मन्द्र सिंह	-	बहादरपुर जट	-
24	श्री सुमित	-	बहादरपुर जट	-
25	श्री सुरेन्द्र कुमार	-	बहादरपुर जट	-
26	श्री प्रेम चन्द्र	-	इस्माईलपुर	-
27	श्री मुस्तफा	-	भगतनपुर	-
28	श्री जितेन्द्र कुमार	-	बहादरपुर जट	-
29	श्री मेहन्द्र सिंह	-	सुल्तानपुर, हरिद्वार	-
30	श्री इसम सिंह	-	सुल्तानपुर, हरिद्वार	-
31	श्री रविन्द्र कुमार	-	सुल्तानपुर, हरिद्वार	-
32	श्री विपिन कुमार	-	कतारपुर अलीपुर	-
33	श्री विष्णु प्रसाद	-	सुल्तानपुर, हरिद्वार	-
34	श्री दिनेश कुमार	-	अशोका टॉकीज ज्वालापुर	-
35	पंतजलि फूड एंड पार्क प्राईवेट लिमिटेड	-	पदाथ	-

16



अधिसासि अभियन्ता  
अनुरक्षण शाखा(गंगा),  
उत्तराखण्ड जल संस्थान,  
हरिद्वार।

## Test Report of Sewer Effluent sample taken from different STP's of Haridwar & Rishikesh

Duration 01.09.2023 to 15.09.2023

S.N.	Name/Location of STP	Date of Sample Taken of effluent	Name of Laboratory	Test Results							Encloser Details	
				BOD (mg/l)	COD (mg/l)	Fecal Coliform (mpn/100ml)	pH	TSS (mg/l)	Total Nitrogen (mg/l)	Total Phosphorus (mg/l)		Ammonia as (NH <sub>3</sub> -N) (mg/l)
1	27 MLD STP Jagjeetpur	03.09.2023	Econ Lab	9.10	32.50	54	6.85	8.00	1.60	0.50	0.50	Encloser -1
		09.09.2023	Firm STP Lab	6.00	20.00	-	7.41	7.00	-	-	-	
2	18 MLD STP Jagjeetpur	03.09.2023	Econ Lab	7.90	31.50	65	7.48	10.20	1.20	0.70	0.70	Encloser -3
		08.09.2023	STP Lab	9.00	28.00	78	7.32	11.00	-	-	-	
3	18 MLD STP Sarai	03.09.2023	Econ Lab	7.90	27.30	63	7.30	8.40	1.60	0.60	0.80	Encloser -5
		09.09.2023	Firm STP Lab	7.00	20.00	-	7.40	6.00	-	-	-	
4	33 MLD STP Saliyar Roorkee	01.09.2023	Econ Lab	8.20	29.50	61	7.48	10.30	1.50	0.60	0.40	Encloser -7
		05.09.2023	Firm STP Lab	9.00	40.00	80	7.84	7.00	-	-	-	
5	03 MLD STP Rishikesh	02.09.2023	Econ Lab	8.20	29.50	60	7.46	10.30	1.50	0.40	0.70	Encloser -9
		11.09.2023	STP Lab	7.00	24.00	-	7.27	8.00	-	-	-	
6	3.5 MLD STP Tapovan	02.09.2023	Econ Lab	8.50	30.80	68	7.63	9.00	1.60	0.40	0.50	Encloser -11
		11.09.2023	STP Lab	9.00	32.00	-	7.36	10.00	-	-	-	
H.ble NGT Standerds as per order Dated 30-04-2019				≤10	≤50	≤100	5.5 to 9.0	≤20	≤10	≤1	≤50	

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 26/09/23  
 (AAFB)

Seen  
  
 Jeev



Executive Engineer  
 Maintenance Division (Ganga)  
 Uttarakhand Jal Sansthan, Haridwar

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# ECON LABORATORY & CONSULTANCY

(ISO: 9001, ISO: 14001, ISO: 45001, NABL Accredited and MoEF & CC Recognized)  
Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

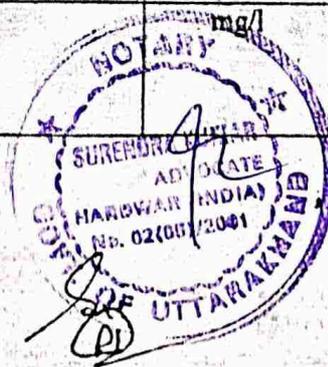


## TEST REPORT

Name & Address of Client:		ULR No:	TC550723000005454F
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.		Reporting Date:	07/09/2023
		Date of Sampling	03/09/2023
		Receipt Date:	03/09/2023
		Period of Testing:	04/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	STP Outlet (27 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Jagjeetpur, (Haridwar)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
1.	PH	6.85	5.5-9.0	-	IS:3025 (P-11):2022
2.	COD	32.5	250	mg/l	APHA-24Ed-5220B Open Reflux Method
3.	BOD (3 Days at 27 °C),	9.1	30	mg/l	IS:3025 (P- 44):1993 Amend.1:2019
4.	Total Suspended Solid	8.0	100	mg/l	APHA-24Ed-2540 D103 -105A°C:2022
5.	Total Phosphorus	0.5	5.0	mg/l	APHA-24Ed-4500 PD Stannous Chloride Method:2022
6.	Ammonia as (NH <sub>3</sub> -N)	0.5	50	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method



- NOTE:
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24236



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(ISO: 9001 & 14001 Certified Laboratory)  
 VIII.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

<b>Name &amp; Address of Client:</b>		<b>Report No.</b>	EC/2309/5454
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.		<b>Reporting Date:</b>	07/09/2023
		<b>Date of Sampling</b>	03/09/2023
		<b>Receipt Date:</b>	03/09/2023
		<b>Period of Testing:</b>	04/09/2023-07/09/2023
		<b>Sample Collected By:</b>	Lab Rep.
		<b>Sampling Type:</b>	Grab
<b>Sample Description:</b>	STP Outlet (27 MLD)	<b>Preservation</b>	Refrigerated
<b>Sampling Location:</b>	STP, Jagjeetpur, (Haridwar)	<b>Format No:</b>	7.8-F-01
<b>Sampling &amp; Analysis Protocol</b>	IS: 3025 (P-1)	<b>Party Reference No:</b>	856/STP Testing/2018-19, Dtd-18/08/2018
<b>Sample Quantity</b>	3 Ltr.	<b>Parameter Required</b>	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
7.	Total Nitrogen	1.6	100	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method
8.	Fecal Coli form.	54	100	MPN/100 ml	IS:1622 1981 Reaff 2003

\*\*\*End of Report\*\*\*



*Seen*  
*20/9/23*  
*(AAE)*

*Seen*  
*M*  
*AE*

*[Signature]*



*[Signature]*  
 CHECKED BY: 1.

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**GHARPURE ENGINEERING AND CONSTRUCTIONS (P) LTD.**

Plot No - 35/1, D-II Block, MIDC Chinchwad,  
Pune - 411019, Tel : 020-27472726, 27475756

To,  
The Executive Engineer  
Maintenance Division (Ganga)  
Uttarakhand Jal Sansthan,  
Jagjeetpur, Haridwar-249408

Subject:-Outlet parameter details of 27 MLD STP  
27MLD STP jagjeetpur, Haridwar, Outlet parameter details are given below.

S N	DATE	pH	COD(mg/l)	BOD(mg/l)	TSS(mg/l)
1	01/09/2023	7.41	28	09	09
2	02/09/2023	7.42	20	06	06
3	03/09/2023	SUNDAY			
4	04/09/2023	7.37	24	08	07
5	05/09/2023	7.36	24	07	08
6	06/09/2023	7.40	20	07	06
7	07/09/2023	7.42	24	08	07
8	08/09/2023	7.43	24	07	06
9	09/09/2023	7.41	20	06	07
10	10/09/2023	SUNDAY			
11	11/09/2023	7.39	20	07	06
12	12/09/2023	7.41	24	08	07
13	13/09/2023	7.40	20	06	06
14	14/09/2023	7.38	24	ND	07
15	15/09/2023	7.39	24	ND	07

Bhavya  
Lab Analyst

LP

Geey  
20/9/23  
(AAE)



M/s Gharpure Engr. & Const. (P) Ltd.  
Jagjeetpur  
Haridwar (U.R.)  
Plant in-charge  
Rajesh Mehra

24238



# ECON LABORATORY & CONSULTANCY

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Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand



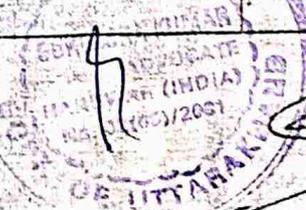
## TEST REPORT

Name & Address of Client:		ULR No:	TC550723000005453F
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.		Reporting Date:	07/09/2023
		Date of Sampling:	03/09/2023
		Receipt Date:	03/09/2023
		Period of Testing:	04/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	STP Outlet (18 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Jagjeetpur (Haridwar)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (Part-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
1.	pH	7.48	5.5-9.0	-	IS:3025 (P-11):2022
2.	COD	31.5	250	mg/l	APHA-24Ed-5220B Open Reflux Method
3.	BOD (3 Days at 27 °C),	7.9	30	mg/l	IS:3025 (P- 44):1993Amend.1:2019
4.	Total Suspended Solid	10.2	100	mg/l	APHA-24Ed-2540 DI03 -105A°C:2022
5.	Total Phosphorus	0.7	5.0	mg/l	APHA-24Ed-4500 PD Stannous Chloride Method:2022
6.	Ammonia as (NH <sub>3</sub> -N)	0.7	50	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method

Checked by:  
*Shadley*



*Seen*  
*20/9/23*  
*(AAE)*

*See*  
*RN*



- NOTE:
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24239



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(ISO: 9001 & 14001 Certified Laboratory)

VIII.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

Name & Address of Client:		Report No.	EC/2309/5453	
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.		Reporting Date:	07/09/2023	
		Date of Sampling	03/09/2023	
		Receipt Date:	03/09/2023	
		Period of Testing:	04/09/2023-07/09/2023	
		Sample Collected By:	Lab Rep.	
Sample Description:		STP Outlet (18 MLD)	Preservation	Refrigerated
Sampling Location:		STP, Jagjeetpur (Haridwar)	Format No:	7.8-F-01
Sampling & Analysis Protocol		IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity		3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limits of STP Outlet (CPCB Guidelines)	Units	
7.	Total Nitrogen	1.2	100	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method
8.	Fecal Coli form	65	100	MPN/100 ml	IS:1622-1981 Reaff 2003

\*\*\*End of Report\*\*\*

Seen  
20/9/23  
(AAE)  
Checked by: [Signature]

[Signature]  
NOTARY  
SURESH KUMAR  
ADVOCATE  
HARYAN (INDIA)  
No. 02/99/2001  
[Signature]



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 3. The sample will be destroyed after retention time unless otherwise specified  
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24240

E Mail- eegangaujs@gmail.com



**Office of Executive Engineer**  
**Maintenance Division (Ganga),**  
**Uttarakhand Jal Sansthan, Jagjeetpur Haridwar.**  
**Divisional Laboratory 18 MLD STP**

**TEST REPORT**

Report No STP/2023-24/ 273 Dated 20/09/2023

Indentor Executive Engineer, Maintenance Division(Ganga) Uttarakhand Jal Sansthan, Jagjeetpur Haridwar.

Name of STP 18 MLD STP JAGJEETPUR

Sample Collected by Indentor Collection Date 08/09/2023

Sample/Job Effluent Sample from drain outlet of 18 mld STP

PARAMETERS	UNIT	PRESCRIBED LIMITS	OBTAINED VALUE
PH	-	6.5 to 9.0	7.32
BOD <sub>5</sub> @ 27°C	mg/L	≤10	9
COD	mg/L	≤50	28
TSS	mg/L	≤20	11
Fecal coliform	MPN/100	100	78

Lab Analysts

AAE

AE(HQ)



Executive Engineer  
Maintenance Division(Ganga)  
Uttarakhand Jal Sansthan Haridwar

**Remark-**

- This Report refers only to the particular sample submitted for testing.
- Sample will be disposed of after one week days from the date of issue of test certificate.
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Checked by: [Signature]  
 Seen [Signature] 24/9/23  
 [Signature] 24/9/23  
 [Signature]

S. No.	Parameters	Results	Prescribed Parameters (CPCB Guidelines)	Units
1.	pH	7.30	5.5-9.0	
2.	COD	27.3	250	mg/l
3.	BOD (3 Days at 27°C)	7.9	30	mg/l
4.	Total Suspended Solid	8.4	100	mg/l
5.	Total Phosphorus	0.6	5.0	mg/l
6.	Ammonia as (NH <sub>3</sub> -N)	0.8	50	mg/l

Method: 2022  
 APHA-24ED-4500 PD  
 D103-105A-C:2022  
 APHA-24ED-2540  
 44:1993A:amend.1:2019  
 IS:3025 (P-34)1988, RA 2019, Nesslerization Method

TEST RESULTS

ULR No: TC550723000005452F	Reporting Date: 07/09/2023	Date of Sampling: 03/09/2023	Receipt Date: 03/09/2023	Period of Testing: 04/09/2023-07/09/2023	Sample Collected By: Lab Rep.	Sample Type: Grab	Preservation: Refrigerated	Format No: 7.8-F-01	Party Reference No: 856/STP Testing/2018-19, Dtd-18/08/2018	Parameter Required: As per work order	Sample Quantity: 3 Ltr.
Name & Address of Client: Executive Engineer, Maintenance Division, (Ganga) Haridwar, Uttarakhand.			Sample Description: STP Outlet, (18 MLD)			Sampling Location: STP, Sarai (Haridwar)			Sampling & Analysis Protocol: IS: 3025 (P-1)		



TEST REPORT

24242

**GHARPURE ENGINEERING AND CONSTRUCTIONS (P) LTD.**  
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TEL. : 27472726, 27475756  
 FAX : (020) 27476459  
 E-mail : info.gecpl@tatvaglobal.com  
 CIN - U70200 PN 2000PTC 014685

TO,

Date - 16/09/2023

Executive Engineer,  
 Uttarakhand Jal Sansthan,  
 Jagjeetpur, Haridwar.

Project: Designing, Contracting, Erecting, and Commissioning 18 MLD Sewage Treatment Plant Based on SBR Technology, Including O&M at Sarai, Jwalapur Haridwar.

Subject: Outlet Parameters Detail.

Respected Sir,

18 MLD Sewage Treatment Plant Sarai, Haridwar Outlet Parameter Detail are Give Below;

FINAL OUTLET PARAMETER REPORT OF 18 MLD STP SARAI HARIDWAR					
S.N.	DATE OF SAMPLE	PH	BOD(mg/l)	COD(mg/l)	TSS(mg/l)
1	01-09-2023	7.39	7	20	6
2	02-09-2023	7.40	8	20	7
3	03-09-2023	SUNDAY			
4	04-09-2023	7.43	7	24	6
5	05-09-2023	7.42	6	24	8
6	06-09-2023	7.40	6	20	8
7	07-09-2023	7.37	7	28	8
8	08-09-2023	7.38	7	24	7
9	09-09-2023	7.40	7	20	6
10	10-09-2023	SUNDAY			
11	11-09-2023	7.39		24	6
12	12-09-2023	7.35		24	7
13	13-09-2023	7.36		28	9
14	14-09-2023	7.38		28	8
15	15-09-2023	7.40		24	7

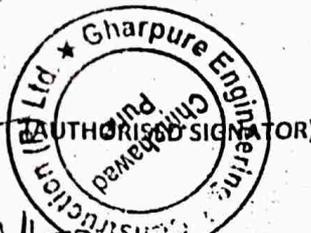
Thanking You.

For GHARPURE ENGINEERING AND CONSTRUCTIONS (P) LTD

*Manoj Kumar*

*Seen Seen*

*[Signature]*



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*[Signature]*  
 26/9/23  
 (AAE)

*[Signature]*  
 16/09/2023

24243

उत्तराखण्ड जल संस्थान, ऋषिकेश द्वारा अनुरक्षित किये जा रहे नालों की स्थिति का विवरण निम्नवत है।

ऋषिकेश क्षेत्र- जिला देहरादून।		
क0सं0	नाले का नाम	वर्तमान स्थिति
1	साईंघाट नाला	पूर्णतः टेप है।
2	शान्तिनगर नाला	पूर्णतः टेप है।
3	पी0डब्लू0डी0 नाला	पूर्णतः टेप है।
4	सरस्वती नाला	पूर्णतः टेप है।
5	बंगाली बस्ती नाला	पूर्णतः टेप है।
मुनिकीरेती क्षेत्र- जिला देहरादून।		
क0सं0	नाले का नाम	वर्तमान स्थिति
1	मुनिकीरेती पार्क नाला	पूर्णतः टेप है।
2	गंगा रिपार्ट नाला	पूर्णतः टेप है।
3	खारा श्रोत नाला (बरसाती जल श्रोत)	पूर्णतः टेप है।
4	दर्शन महाविद्यालय नाला	पूर्णतः टेप है।
5	हनुमान मन्दिर नाला	पूर्णतः टेप है।
6	सार्वजनिक शौचालय नाला	पूर्णतः टेप है।
7	एशियन जैम एण्ड हैण्डिक्राफ्ट नाला	पूर्णतः टेप है।
8	पुलिस गेस्ट हाउस नाला	पूर्णतः टेप है।
9	शिवानन्द भवन नाला	पूर्णतः टेप है।
10	पी0डब्लू0डी0 गेस्ट हाउस नाला	पूर्णतः टेप है।
11	नाव घाट नाला	पूर्णतः टेप है।
12	ओमकारानन्द पब्लिक घाट नाला	पूर्णतः टेप है।
13	चन्द्रेश्वर नाला	पूर्णतः टेप है।
14	ढालवाला नाला	पूर्णतः टेप है।
15	शमशान घाट नाला	पूर्णतः टेप है।
तपोवन क्षेत्र- जिला टिहरी।		
1	लुबिन हर्बल सेन्टर नाला (अत्यन्त अल्प श्राव)	पूर्णतः टेप है।
2	श्रीराम आश्रम नाला (अत्यन्त अल्प श्राव)	पूर्णतः टेप है।
3	कोठारी तीर्थ निवास नाला	पूर्णतः टेप है।
4	सच्चाधाम नाला	पूर्णतः टेप है।
5	कैलाशानन्द नाला	पूर्णतः टेप है।
लक्ष्मणझूला स्वर्गाश्रम क्षेत्र- जिला पौड़ी।		
1	वानप्रस्थ आश्रम नाला	पूर्णतः टेप है।
2	मिलन टेलिकॉम के समीप नाला	पूर्णतः टेप है।
3	गीता भवन गली नं0-3 के समीप नाला	पूर्णतः टेप है।
4	किरमोला गांव के समीप	पूर्णतः टेप है।
5	परमार्थ निकेतन के समीप नाला	पूर्णतः टेप है।

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6	शान्ती भवन के समीप नाला	पूर्णतः टेप है।
7	गीताभवन पी0एन0बी0 के समीप नाला	पूर्णतः टेप है।
8	हैण्डीकापट इम्पोरियम के समीप नाला	पूर्णतः टेप है।
9	गीता भवन गली न0 01 समीप नाला	पूर्णतः टेप है।
10	रवि डेली नीड्स के समीप नाला	पूर्णतः टेप है।
11	गंगा हेयर ड्रेसर के समीप नाला	पूर्णतः टेप है।
12	लक्ष्मणझूला एस0पी0एस0 के समीप	पूर्णतः टेप है।
13	चोटीवाला होटल के पीछे नाला	पूर्णतः टेप है।
14	चौहान होटल के समीप नाला	पूर्णतः टेप है।
15	बारह मंजिल मंदिर के समीप नाला	पूर्णतः टेप है।
16	लक्ष्मणझूला के समीप	पूर्णतः टेप है।
17	नारायण कुंज के समीप	पूर्णतः टेप है।
18	लक्ष्मण झूला पो0ओ0के समीप नाला	पूर्णतः टेप है।
19	सुमानी भवन के समीप नाला	पूर्णतः टेप है।
20	सन्त सेवा आश्रम नाला	अनटेप है।

५

  
 अध्यक्षी अभियन्ता  
 अनुरक्षण शाखा (गंगा)  
 उत्तराखण्ड जल संस्थान, हरिद्वार



UTTARAKHAND JAL SANSTHAN SUB-DIVISION(GANGA) RISHIKESH

## SEWAGE TREATMENT PLANT

क्र० सं०	योजना का नाम	एस०टी०पी० का नाम	विभाग
1	ऋषिकेश जलोत्सारण योजना	26 एम०एल०डी० एस०टी०पी०, लक्कडघाट	अनुरक्षण एवं संचालन उत्तराखण्ड पेयजल निगम द्वारा किया जा रहा है।
2	मुनिकीरेती जलोत्सारण योजना	5 एम०एल०डी० एस०टी०पी०, चोरपानी	अनुरक्षण एवं संचालन उत्तराखण्ड पेयजल निगम द्वारा किया जा रहा है।
		7.5 एम०एल०डी० एस०टी०पी०, चन्द्रेश्वर नगर	अनुरक्षण एवं संचालन उत्तराखण्ड पेयजल निगम द्वारा किया जा रहा है।
3	तपोवन जलोत्सारण योजना	3.5 एम०एल०डी० एस०टी०पी०, तपोवन	अनुरक्षण एवं संचालन उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है।
4	लक्ष्मणझूला- स्वर्गाश्रम जलोत्सारण योजना	3.0 एम०एल०डी० एस०टी०पी०, स्वर्गाश्रम	अनुरक्षण एवं संचालन उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है।

५३



अधियासी अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान, हरिद्वार



# 24246

## UTTARAKHAND JAL SANSTHAN SUB-DIVISION(GANGA)

### TRIVENI GHAT SEWAGE PUMPING STATION

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	5500	35	85
2	Submersible	5500	35	85
3	Submersible	12000	35	150
4	Submersible	12000	35	150
5	Submersible	5500	35	85

### D.G SET - 200 KVA

### MAYAKUND SEWAGE PUMPING STATION

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Vertical	1500	19	15
2	Vertical	1500	19	15
3	Vertical	4500	25	50
4	Vertical	4500	25	50
5	Vertical	3000	21	30

### D.G SET - 125 KVA

### BANGALI BASTI SEWAGE PUMPING STATION

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	4865	15.5	30
2	Submersible	4865	15.5	30
3	Submersible	1620	12	10

### D.G SET - 62.5 KVA

### AWAS VIKASH SEWAGE PUMPING STATION

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	H.T PUMP	260	10	5
2	H.T PUMP	260	10	5
3	Submersible	260	10	5



*(Signature)*

अधिसासी अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान, हरिद्वार

24247

**UTTARAKHAND JAL SANSTHAN SUB-DIVISION(GANGA)  
RISHIKESH**

**CHANDRESHWAR NAGAR SEWAGE PUMPING STATION**

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	7000	22	64
2	Submersible	7000	22	64
3	Submersible	3500	22	28
4	Submersible	3500	22	28

**D.G SET - 160 KVA**

**CHANDRABHAGA MAIN SEWAGE PUMPING STATION**

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	8200	47.5	126.5
2	Submersible	8200	47.5	126.5
3	Submersible	3700	47.5	83
4	Submersible	3700	47.5	83

**D.G SET - 400 KVA**

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अध्याक्षसी अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान, हरिद्वार



24248

UTTARAKHAND JAL SANSTHAN SUB-DIVISION(GANGA)  
RISHIKESH

**CHOTIWALA SEWAGE PUMPING STATION**

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	4100	30	60
2	Submersible	4100	30	60
3	Submersible	1100	30	20

**D.G SET - 75 KVA**

**LAXMAN JHULA SEWAGE PUMPING STATION**

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	1100	30	25
2	Submersible	1100	30	25
3	Submersible	1100	30	25

**D.G SET - 50 KVA**

॥

(RM)

अधिवक्ता अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान, हरिद्वार



24249

UTTARAKHAND JAL SANSTHAN SUB-DIVISION(GANGA)  
RISHIKESH

**SACHADHAM SEWAGE PUMPING STATION**

Sr. No.	Type	Discharge (LPM)	Head (M)	H.P
1	Submersible	2250	18	32
2	Submersible	2250	18	32
3	Submersible	2250	18	32

D.G SET - 140 KVA

५५

(R)

अधिकासी अभियन्ता  
अनुरक्षण शाखा (गंगा)  
उत्तराखण्ड जल संस्थान, हरिद्वार



NOTE

24250



# ECON LABORATORY & CONSULTANCY

(ISO: 9001, ISO: 14001, ISO: 45001, NABL Accredited and MoEF & CC Recognized)  
Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand



## TEST REPORT

Name & Address of Client:		ULR No:	TC550723000005429F
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand		Reporting Date:	07/09/2023
		Date of Sampling	02/09/2023
		Receipt Date:	02/09/2023
		Period of Testing:	02/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	STP Outlet (3 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Swarg Ashram, (Rishikesh)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
1.	pH	7.46	5.5-9.0	-	IS:3025 (P-11):2022
2.	COD	29.5	250	mg/l	APHA-24Ed-5220B Open Reflux Method
3.	BOD (3 Days at 27 °C),	8.2	30	mg/l	IS:3025 (P-44):1993Amend.1:2019
4.	Total Suspended Solid	10.3	100	mg/l	APHA-24Ed-2540 D103 -105A°C:2022
5.	Total Phosphorus	0.4	5.0	mg/l	APHA-24Ed-4500 PD Stannous Chloride Method:2022
6.	Ammonia as (NH <sub>3</sub> -N)	0.7	50	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method



Checked by: *[Signature]*

*[Signature]*  
20/09/23  
(AAE)



- NOTE:
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LB



24251

# ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)

Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

Name & Address of Client:		Report No.	EC/2309/5429
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand		Reporting Date:	07/09/2023
		Date of Sampling	02/09/2023
		Receipt Date:	02/09/2023
		Period of Testing:	02/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	STP Outlet (3 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Swarg Ashram, (Rishikesh)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
7.	Total Nitrogen	1.5	100	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method
8.	Fecal Coli form	60	100	MPN/100 ml	IS:1622-1981 Reaff 2003

\*\*\*End of Report\*\*\*

Checked by: *[Signature]*



*Seen*  
*[Signature]*  
20/09/23  
(AAE)

*[Signature]*



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24252

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**Office of Executive Engineer  
Maintenance Division (Ganga)  
Uttarakhand Jal Sansthan, Jagjeetpur Haridwar.  
Divisional Laboratory 18 MLD STP**

**TEST REPORT**

Report No STP/2023-24/ 274 Dated - 20/09/2023  
Indentor Uttarakhand Jal Sansthan, Maintenance Division(Ganga) Haridwar.  
Name of STP 03 MLD Sewage Treatment Plant, Swarg Ashram Rishikesh.  
Sample Collected by Indentor Collection Date 11/09/2023  
Sample/Job Effluent Sample from outlet of 03 MLD STP

PARAMETERS	UNIT	PRESCRIBED LIMITS	OBTAINED VALUE
PH	-	6.5 to 9.0	7.27
BOD <sub>3</sub> @ 27°C	mg/L	≤10	7
COD	mg/L	≤50	24
TSS	mg/L	≤20	8

Lab Analysts

AAE

AE(HQ)



Executive Engineer  
Maintenance Division(Ganga)  
Uttarakhand Jal Sansthan Haridwar

**Remark-**

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1/3

24253



# ECON LABORATORY & CONSULTANCY



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 Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

Name & Address of Client:		ULR No:	TC550723000005430F	
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand		Reporting Date:	07/09/2023	
		Date of Sampling:	02/09/2023	
		Receipt Date:	02/09/2023	
		Period of Testing:	02/09/2023-07/09/2023	
		Sample Collected By:	Lab Rep.	
Sample Description:		STP Outlet (3.5 MLD)	Preservation	Refrigerated
Sampling Location:		STP, Tapovan, (Rishikesh)	Format No:	7.8-F-01
Sampling & Analysis Protocol		IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity		3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
1.	pH	7.63	5.5-9.0		IS:3025 (P-11):2022
2.	COD	30.8	250	mg/l	APHA-24Ed-5220B Open Reflux Method
3.	BOD (3 Days at 27 °C)	8.5	30	mg/l	IS:3025 (P-44):1993 Amend.1:2019
4.	Total Suspended Solid	9.0	100	mg/l	APHA-24Ed-2540 D103 -105A°C:2022
5.	Total Phosphorus	0.4	5.0	mg/l	APHA-24Ed-4500 PD Stannous Chloride Method:2022
6.	Ammonia as (NH3-N)	0.5	50	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method

UP

Checked by:  
AAE

Seen  
20/09/23  
(AAE)

Seen  
SURESH KUMAR  
ADVOCATE  
HARIDWAR (INDIA)



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24254



# ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)  
 Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

Name & Address of Client:		Report No.	EC/2309/5430
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand		Reporting Date:	07/09/2023
		Date of Sampling	02/09/2023
		Receipt Date:	02/09/2023
Sample Description:		Period of Testing:	02/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
Sampling Location:		Sampling Type:	Grab
Sampling & Analysis Protocol		Preservation	Refrigerated
Sample Quantity		Format No:	7.8-F-01
		Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
IS: 3025 (P-1)		Parameter Required	As per work order
3 Ltr.			

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
7.	Total Nitrogen	1.6	100	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method
8.	Fecal Coli form	68	100	MPN/100 ml	IS:1622 1981 Reaff 2003

\*\*\*End of Report\*\*\*

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Checked by: *[Signature]*

Seen *[Signature]*  
 20/09/23  
 (AAE)  
 NOTARY  
 SURENDRA KUMAR  
 ADVOCATE  
 HARIWAR (INDIA)  
 No. 1038/2001  
 DIST. OF UTTARAKHAND

*[Signature]*  
 ECON Laboratory and Consultancy  
 Authorised Signatory  
 AUTHORIZED SIGNATORY

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24255

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Office of Executive Engineer  
Maintenance Division (Ganga)  
Uttarakhand Jal Sansthan, Jagjeetpur Haridwar.  
Divisional Laboratory 18 MLD STP

TEST REPORT

Dated 20/09/2023

Report No STP/2023-24/ 275  
Indentor Uttarakhand Jal Sansthan, Maintenance Division(Ganga) Haridwar.  
Name of STP 3.5 MLD Sewage Treatment Plant, Tapovan Rishikesh.  
Sample Collected by Indentor Collection Date 11/09/2023  
Sample/Job Effluent Sample from outlet of 3.5 MLD STP

PARAMETERS	UNIT	PRESCRIBED LIMITS	OBTAINED VALUE
PH		6.5 to 9.0	7.36
BOD <sub>3</sub> @ 27° C	mg/L	≤10	9
COD	mg/L	≤50	32
TSS	mg/L	≤20	10

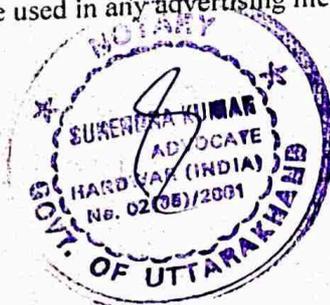
Lab Analysts

AAE 20/09/23 AE(HQ) AE

Executive Engineer  
Maintenance Division(Ganga)  
Uttarakhand Jal Sansthan Haridwar

Remark-

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LP

24256



# ECON LABORATORY & CONSULTANCY

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Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand



## TEST REPORT

Name & Address of Client:		ULR No:	TC550723000005455F
Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.		Reporting Date:	07/09/2023
		Date of Sampling:	01/09/2023
		Receipt Date:	01/09/2023
		Period of Testing:	02/09/2023-07/09/2023
		Sample Collected By:	Lab Rep.
		Sampling Type:	Grab
Sample Description:	STP Outlet, (33 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Saliyar (Roorkee)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (Part-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
1.	Ph	7.48	5.5-9.0	-	IS:3025 (P-11):2022
2.	COD	29.5	250	mg/l	APHA-24Ed-5220B Open Reflux Method
3.	BOD (3 Days at 27 °C),	8.2	30	mg/l	IS:3025 (P- 44):1993 Amend. I:2019
4.	Total Suspended Solid	10.3	100	mg/l	APHA-24Ed:2540 D103 -105A°C:2022
5.	Total Phosphorus	0.6	5.0	mg/l	APHA-24Ed-4500 PD Stannous Chloride Method:2022
6.	Ammonia as (NH <sub>3</sub> -N)	0.4	50	mg/l	IS:3025 (P-34)1988, RA 2019, Nesslerization Method

CHECKED BY:

NOTE: 1. The results listed refer only to the tested sample & applicable parameters  
2. Total liabilities of our lab will be restricted to the invoice amount only  
3. The sample will be destroyed after retention time unless otherwise specified  
4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law without prior permission

www.econlaboratory.com, uk@econlaboratory.com, econlab.consultancy@yahoo.in  
CONTACT NO: +91-8534957815, 8126534344

24257



# ECON LABORATORY & CONSULTANCY

(ISO: 9001 & 14001 Certified Laboratory)  
 Vill.: Khabarwala, P.O.: Jaintanwala, Near Garhi Cantt., Dehradun - 248003, Uttarakhand

## TEST REPORT

Name & Address of Client: Executive Engineer, Maintenance Division, (Ganga), Uttarakhand Jal Sansthan, Jagjeetpur, Haridwar, Uttarakhand.	Report No.	EC/2309/WW/5455	
	Reporting Date:	07/09/2023	
	Date of Sampling	01/09/2023	
	Receipt Date:	01/09/2023	
	Period of Testing:	02/09/2023-07/09/2023	
	Sample Collected By:	Lab Rep.	
Sample Description:	STP Outlet, (33 MLD)	Preservation	Refrigerated
Sampling Location:	STP, Saliyar (Roorkee)	Format No:	7.8-F-01
Sampling & Analysis Protocol	IS: 3025 (P-1)	Party Reference No:	856/STP Testing/2018-19, Dtd-18/08/2018
Sample Quantity	3 Ltr.	Parameter Required	As per work order

## TEST RESULTS

S. No.	Parameters	Results	Prescribed Parameters Limit of STP Outlet (CPCB Guidelines)	Units	
6.	Total Nitrogen	1.5	10	mg/l	IS:3025 (P-34)1988, RA 2019, Nesselérisation Method
7.	Fecal Coli form	61	100	MPN/100 ml	IS:1622:1981 Reaff 2003

\*\*\*End of Report\*\*\*

Seen

NO. 20/9/23

(AAE)



CHECKED BY:

- NOTE:
1. The results listed refer only to the tested sample & applicable parameters
  2. Total liabilities of our lab will be restricted to the invoice amount only
  3. The sample will be destroyed after retention time unless otherwise specified
  4. This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law without prior permission

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क्षेत्रीय कार्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रुड़की -247667 हरिद्वार

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पत्रांक-यूकेपीसीबी/आर0ओ0आर0/सा0-109/2023/810  
पंजीकृत डाक द्वारा

दिनांक: 22.09.2023

सेवा में,

✓ उप वन संरक्षक,  
हरिद्वार वन प्रभाग,  
जिला-हरिद्वार।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0- 200/2014 MC Mehta Vs Union of India  
& Ors के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्रांक सं0- 2295/33 दिनांक 16.09.2023 का सन्दर्भ ग्रहण करना चाहें। उक्त के अनुक्रम में आप द्वारा संलग्न आदेश के क्रमांक- III. Plains (Rishikesh to Roorkee) में उल्लेखित Issues पर विभाग/संस्थान के अन्तर्गत वर्तमान तक किये गये कार्यों की विस्तृत रिपोर्ट चाही गयी है।

उपरोक्तानुसार उक्त रिपोर्ट संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है।

संलग्नक:- यथोपरि।

भवदीय,

22/09/2023  
(एस0 पी0 सिंह)  
क्षेत्रीय अधिकारी

प्रतिलिपि:- जिलाधिकारी महोदय, जिला- हरिद्वार को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

प्रभागीय वन्यशिकारी हरिद्वार  
पंजीकृत सं0 3901  
पत्रावली सं0 29-3  
दिनांक - 25-9-23



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## III. PLAINS (Rishikesh to Roorkee)

Cities/ Panchayats	Issues	Remarks				
<b>Ganga basin</b>	(i) Industry Effluent Discharge	क्षेत्रीय अधिकारी उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, रुड़की क्षेत्र के अन्तर्गत इंडस्ट्रीयल Cluster/Area स्थापित हैं। जिनका विवरण इस प्रकार है:-				
(i) Haridwar.		S.N	Name of Industrial Cluster Area	No. of Waste water generating Units	Waste Water generation (in MLD)	Treatment Facility
(ii) Roorkee		1	Integrated Industrial Estate (IE), Haridwar.	530	8 MLD	CETP (9.0 MLD)
		2	Industrial park II, Near Sidcul Haridwar.	52	0.834	In House ETP /STP/Septic tank/Sockpit
		3	Patanjali Herbal & Food park, Padartha	12	2.030	5 MLD in House ETP, 1750 KLD capacity STP provided for Domestic waste water.
		4	Devbhoomi Industrial Estae Bantakhedi, Roorkee	31	0.134	In House ETP in each Industry where effluent is generated/S TP/Sockpit/ Septic tank
		5	Raipur Co-operative Industrial Area, Raipur Bhagwanpur, Roorkee &	229	2.669	In House ETP /STP/Septic tank/Sockpit
		6	Bahadrabad Industrial Area	206	0.650	In House ETP /STP/Septic tank/Sockpit
		7	Industrial park IV, Near Bahadrabad, Haridwar	48	0.273	In House ETP /STP/Septic tank/Sockpit
	8	Salempur Rajputana, Roorkee	72	0.230	In House ETP /STP/Septic tank/Sockpit	



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<b>(ii) Water consumption &amp; waste water generation by Industries/ STPs &amp; CETPs:</b>	<ul style="list-style-type: none"><li>• Waste water generation information has been provided in above mention table of adjacent Industrial cluster.</li><li>• In Haridwar District, there are total seven STPs that are:<ol style="list-style-type: none"><li>1. 18 MLD STP, Jagjeetpur, Haridwar</li><li>2. 27 MLD STP, Jagjeetpur, Haridwar</li><li>3. 68 MLD STP, Jagjeetpur, Haridwar</li><li>4. 14 MLD STP, Sarai, Haridwar</li><li>5. 18 MLD STP, Sarai, Haridwar</li><li>6. 7 MLD STP, BHEL, Haridwar</li><li>7. 33 MLD STP, Saliyar, Roorkee</li></ol></li></ul> <p>whose regular monitoring has been done on monthly basis &amp; analysis reports is enclosed with Annexure- 1.</p>
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*Swal*



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Annexure-1



UTTARAKHAND POLLUTION CONTROL BOARD  
Irrigation Design Building Campus, Roorkee-247667

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
रिजिस्टर्ड परिकल्पना भवन परिसर, रुड़की-247667  
Regional Laboratory Roorkee

Analysis Report of Sewage Treatment Plants (STP,s) For the Month of August-2023

S. No.	Name of Sewage Treatment Plant (STP) (With Capacity)	Date of Sampling	Sampling Point						
			Inlet of STP			Outlet of STP			
			pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	18 MLD (STP), Jagjeetpur, Haridwar	09.08.2023	7.13	180	210	7.49	9.2	10	94
2	27 MLD (STP), Jagjeetpur, Haridwar		7.36	155	200	7.67	8.4	9	70
3	68 MLD (STP), Jagjeetpur, Haridwar		7.19	160	400	7.62	10	9	84
4	14 MLD (STP), Sarai, Haridwar		7.29	175	370	7.91	9.6	10	94
5	18 MLD (STP), Sarai, Haridwar		7.49	155	210	7.57	9.2	8	94
6	7 MLD (STP), BHEL, Haridwar		7.59	160	250	7.76	12	10	120
7	33 MLD (STP), Saliyar, Roorkee		7.23	170	320	7.56	26	20	280
Sewage Treatment final effluent standard (as Notified by MoEF&CC)					6.5-9.0	<30	<100	<1000	

All values are in mg/L except pH and Fecal Coliform (MPN/100ml)

*Rahul*  
(Rahul Negi)  
Junior Lab Assistant

*Shahida Parveen*  
(Dr. Shahida Parveen)  
Junior Research Fellow

*[Signature]*  
(Dr. Ajeet Singh)  
Assistant Scientific  
Officer

(S. P. Singh)  
Regional Officer



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UTTARAKHAND POLLUTION CONTROL BOARD  
Irrigation Design Building Campus, Roorkee-247667

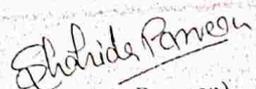
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
सिंचाई परिकल्प भवन परिसर, रुड़की-247667  
Regional Laboratory Roorkee

Industrial Waste water Characteristics

Name and Site of Sampling Point		CETP, SIDCUL, Haridwar	
Sample Collected by		1. Dr. Shahida Parveen (JRF) 2. Rahul Negi (JLA)	
Date of Sampling		09.08.2023	
Sampling point		CETP Outlet	
Nature of Sample		Grab	
S.No.	Parameters	Observation	Prescribed Standard
1	Colour	Colourless	-
2	Odour	Odourless	-
3	pH	7.56	6.5-8.5
4	BOD	22	30
5	COD	120	250
6	Total Solids	160	-
7	Total Dissolved Solids	130	-
8	Total Suspended Solids	30	100

All values are in mg/L except pH

  
(Rahul Negi)  
Junior Lab Assistant

  
(Dr. Shahida Parveen)  
Junior Research Fellow

  
(Dr. Ajeet Singh)  
Assistant Scientific  
Officer

  
(S. P. Singh)  
Regional Officer



24263

(8)

**KEC-WATERLEU (JV)**  
**33MLD SEWAGE TREATMENT PLANT SALIYAR ROORKEE UTRAKHAND**

To,  
 The Executive Engineer  
 Maintenance Division (Ganga)  
 Uttarakhand Jal Sansthan,  
 Jagjeetpur, Haridwar-249408

Subject:-Outlet parameter details of 33 MLD STP

33MLD STP Roorkee, Haridwar, Outlet parameter details are given below

SN	DATE	Ph	COD(mg/l)	BOD(mg/l)	TSS(mg/l)	Fecal Coliform (MPN/100ml)
1	01/09/2023	7.79	36	6.6	07	-
2	02/09/2023	7.81	44	8.7	08	-
3	03/09/2023	7.84	36	7.2	09	-
4	04/09/2023	7.83	48	8.4	09	-
5	05/09/2023	7.84	40	09	07	80 MPN
6	06/09/2023	7.82	36	8.7	08	-
7	07/09/2023	7.79	44	9.3	07	-
8	08/09/2023	7.81	36	8.4	08	-
9	09/09/2023	7.76	48	7.5	09	-
10	10/09/2023	7.76	44	8.7	08	-
11	11/09/2023	7.80	40	9.3	09	-
12	12/09/2023	7.78	48	8.1	07	-
13	13/09/2023	7.75	44		09	65 MPN
14	14/09/2023	7.79	44		08	-
15	15/09/2023	7.81	32		07	-

Lab Analyst

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 20/9/23  
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 M/BE





**UTTARAKHAND POLLUTION CONTROL BOARD**  
**REGIONAL OFFICE, ROORKEE**

HON'BLE N.G.T order no. 200/2014 in the matter of M.C Mehta Vs Union of India and Others. In this matter, the required information has been given below:

**I: Compliance status of directions in relation to Hotels/Dharmshalas/Ashrams/Rafting camps:**

- Only 240 of the 437 hotels on the board's inventory have valid CCAs (Consolidated Consent & Authorization), and another 15 hotels have applications that are pending. Rest 187 have issued notices for applying consent.
- Additionally, 206 Ashrams and 131 Dharamshalas with more than 20 rooms have been inventoried by the regional office. Only 68 Ashrams/Dharamshalas have valid CCA and rest 269 have not applied for CCA and have issued notices.

**II. Compliance status of directions in relation to Municipal Solid Waste:**

- There are 15 Nagar Nigam/Nagar Palika Parishad/Nagar Panchayat in the Haridwar district and only Nagar Nigam Haridwar has a partially developed Solid Waste Processing and Disposal facility.
- Inspection has been done of Nagar Nigam Haridwar where they dispose their municipal solid waste and has been found few discrepancies. Therefore, a letter has been sent on date 27.08.2022 to Head office, Dehradun UKPCB for taken necessary action.
- In this regard, HO UKPCB has issued show cause notice to Nagar Nigam Haridwar and M/s Aayushi hygiene & Care Pvt. Ltd. on date 02.11.2022 for compliance under Solid waste management rule, 2016.
- However, a letter outlining proper management of treatment of municipal solid waste and seeking authorization under the Solid Waste Management Rules, 2016, has also been sent to all Nagar Nigam, Nagar Palika Parishad, and Nagar Panchayat.

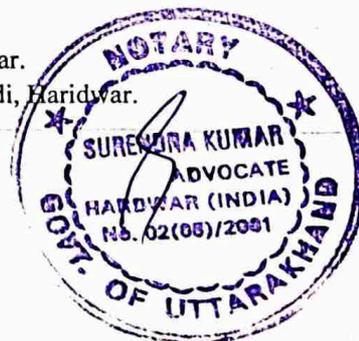
**III. Compliance status of directions in relation to the Biomedical Waste:**

- There are total 623 health care facilities (HCFs) inventoried by UKPCB in Haridwar district. Out of which 551 HCF have valid CCA, 7 HCFs' applications are under consideration.
- To the remaining 65 HCFs, notices have been sent for applying authorization under BMW Management Rules, 2016.

**IV. Water Quality Display:**

- Water quality of Ganga River from Haridwar to Roorkee is being monitoring on monthly basis from the following 13 locations:
  - 1) River Ganga U/s of Haridwar at at Bindughat, Dudhiavan, Haridwar.
  - 2) River Ganga at Har-ki-Pauri near CCR Tower, Haridwar.
  - 3) Ganga canal at Laltarao Bridge, Haridwar.
  - 4) Ganga canal at Dam Kothi, Haridwar.
  - 5) D/s of Har-ki-Pauri at Rishikul Bridge, Haridwar.
  - 6) River Ganga D/s of Haridwar at Bisanpur Kundi, Haridwar.

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- 7) River Ganga D/s of Haridwar at Balakumari Mandir, Ajeetpur, Haridwar.  
8) River Ganga D/s Sultanpur, Jaspur-Ranjeetpur, Haridwar.  
9) Upper Ganga Canal at D/s of Roorkee, Haridwar.  
10) River Banganga D/s at Laksar before entering U.P. Haridwar.  
11) River Banganga U/s near village Kudinet, Haridwar.  
12) D/s River Solani near U/s of village Kuankhera, Haridwar.
- As per water quality monitoring data, water quality at the above-mentioned locations are fit for outdoor bathing purposes (Class-B) concerning designated best use water quality criteria of Central Pollution Control Board.
  - Water quality data are regularly being displayed at the website of the UKPCB at: <http://www.ueppcb.uk.go.in/pages/display/96-water-quality-data>.

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कार्यालय अधिशासी अभियन्ता  
सिंचाई खण्ड मायापुर, हरिद्वार-249401  
(फोन नं०-01334-221518 ई-मेल-idharidwar@gmail.com)

संशोधित

पत्रांक - 3623/सि०ख०ह०/बाढ़ मैदान परिक्षेत्रण

दिनांक - 10.10.2023

सेवा में,

प्रभागीय वनाधिकारी,  
हरिद्वार वन प्रभाग,  
हरिद्वार।

विषय - बाढ़ मैदान परिक्षेत्रण से सम्बन्धित कार्यवाही के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक दिनांक 16.06.2023 को आहूत बैठक में मुख्य सचिव, उत्तराखण्ड शासन द्वारा बाढ़ परिक्षेत्रण से सम्बन्धित अधिकारियों को निर्देशित किया गया कि पुनः क्षेत्र का कमेटी द्वारा संयुक्त निरीक्षण किया जाये, जिसके क्रम में दिनांक 19.08.2023 को सम्बन्धित अधिकारीगण मौके पर निरीक्षण करने पहुंचे, जिसमें श्री एन०के० गोयल, प्रोफेसर, आई०आई०टी० रुड़की, एन०आई०एच० रुड़की, अधीक्षण अभियन्ता, सिंचाई कार्य मण्डल हरिद्वार एवं इस खण्ड के सहायक अभियन्ता व अपर सहायक अभियन्ता उपस्थित रहे। उक्त के क्रम में मौके पर निरीक्षरोपरान्त गठित कमेटी द्वारा वार्ता की गयी, जिसमें निम्नलिखित बिन्दुओं पर सहमति प्रकट की गयी।

1. सिंचाई खण्ड, हरिद्वार द्वारा हनुमान मन्दिर गीता वाटिका के पास से आरथा पथ का कार्य प्रस्तावित किया जाये।
2. चण्डीपुल से कांगडी गांव तक वन भूमि है व उक्त भूमि (Non habitation) आबादी क्षेत्र न होने के कारण उक्त क्षेत्र में बन्धा बनाने की अभी कोई आवश्यकता नहीं है, परन्तु भविष्य में जरूरत के दृष्टिगत बन्धा बनाया जा सकता है।
3. कांगडी गांव से गाजीवाली गांव से सजनपुर पीली तक आबादी क्षेत्र होने के कारण बन्धा/सुरक्षा दीवार को प्राथमिकता के आधार पर निर्मित करने हेतु सम्बन्धित अधिकारियों द्वारा दिये गये सुझावों के दृष्टिगत कार्यवाही की जानी चाहिये।
4. सजनपुर पीली से उत्तराखण्ड राज्य की सीमा तक आबादी क्षेत्र न होने के कारण, परन्तु कृषि भूमि होने के कारण कृषि भूमि की कटाव से सुरक्षा हेतु भविष्य के दृष्टिगत बन्धा बनाया जा सकता है।

उक्त बिन्दुओं की प्राथमिकता को दृष्टिगत रखते हुये इस खण्ड द्वारा जिला हरिद्वार के ब्लॉक बहादुराबाद में स्थित ग्राम कांगडी से लेकर सजनपुर पीली तक आबादी एवं कृषि भूमि की बाढ़ सुरक्षा कार्य का प्रारम्भिक प्राक्कलन लागत रु० 253.69 करोड़ गठित कर उच्चाधिकारियों को प्रेषित किया गया है, जिस पर शासन द्वारा निर्णय उपरान्त कार्यवाही की जायेगी, तत्पश्चात् उक्त कार्य के क्रियावयन होने के उपरान्त ही 25. 100 वर्षीय बाढ़ आवृत्ति लाईन को रिवर बैंड तक सीमित किया जा सकेगा, जिससे वर्तमान में Non habitation भूमि, जो Restricted area में है, को भविष्य में विकास कार्यों में प्रयोग किया जा सकेगा।

भवदीया

अधिशासी अभियन्ता  
सिंचाई खण्ड हरिद्वार।

पत्रांक - /सि०ख०ह०/तदिनांक

प्रतिलिपि सहायक अभियन्ता-प्रथम/चतुर्थ, सिंचाई खण्ड हरिद्वार को सूचनार्थ प्रेषित।

4

22-DraftCom-336



अधिशासी अभियन्ता  
सिंचाई खण्ड हरिद्वार।

24267

प्रेषक,

सहायक भूवैज्ञानिक/प्र०खान अधिकारी  
भूतत्व एवं खनिकर्म विभाग  
हरिद्वार।

सेवा मे,

उप वन संरक्षक,  
हरिद्वार वन प्रभाग,  
हरिद्वार।

दिनांक 20 सितम्बर, 2023

पत्र संख्या 535/भू०खनि०ई०-हरि०/एन०जी०टी०/2023

विषय :- मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C Mehta Vs Union of India & India & ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन में

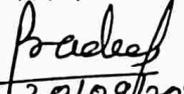
महोदय,

कृपया उपरोक्त अपने कार्यालय के पत्र संख्या 2295/3-3 दिनांक 16 सितम्बर 2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा जिलाधिकारी हरिद्वार के आदेश संख्या 521/एल०बी०-2023 दिनांक 14.09.2023 के क्रम में मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C Mehta Vs Union of India & India & ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 में दिये गये निर्देशों के अनुपालन में क्रमोंक III Plaine ( Rishikesh to Roorkee ) में उल्लिखित Issues पर विभाग के अन्तर्गत वर्तमान तक किये गए कार्यों की विस्तृत रिपोर्ट उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

उक्त सम्बन्ध में अवगत कराना है कि प्रश्नगत प्रकरण में माननीय उच्च न्यायालय में योजित PIL 15/2022 में माननीय उच्च न्यायालय के आदेश दिनांक 16.03.2022 के अनुपालन में रायवाला से भोगपुर एवं गंगा नदी में खनन सक्रियायें प्रतिबन्धित है तदनुसार आख्या सादर प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

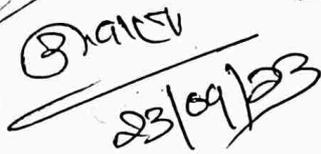
भवदीय,

  
(प्रदीप)  
20/09/2023

सहायक भूवैज्ञानिक/प्र०खान अधिकारी



प्रभागोप. वनप्र. अधिकारी हरिद्वार  
पजीकत सं० 3881  
पत्रावली सं० 2-3  
दिनांक - 25-9-23

  
23/09/23

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मा० एन.जी०टी०/मा० उच्च न्यायालय/महत्वपूर्ण

वममि  
गमि

G2  
भारत 2023 INDIA

Tel/Fax No. 01334-226271 E-mail- dfohdwar-forest-uk@nic.in & dfo\_hardwar@rediffmail.com

न्यायालय उप वन संरक्षक, हरिद्वार वन प्रभाग, हरिद्वार।

पत्रांक:- 2295 / 3-3, दिनांक, हरिद्वार, 16 सितम्बर 2023.

सोया में,

- 1- नगर आयुक्त, नगर निगम, हरिद्वार।
- 2- अधिशासी अभियन्ता, सिंचाई विभाग, हरिद्वार।
- 3- अधिशासी अभियन्ता, सिंचाई विभाग, उत्तर प्रदेश।
- 4- परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, जगजीतपुर, हरिद्वार।
- 5- क्षेत्रीय प्रबन्धक, सिडकुल, हरिद्वार।
- 6- अधिशासी अभियन्ता अनुरक्षण शाखा (गंगा) उत्तराखण्ड जल संस्थान, हरिद्वार।
- 7- अधिशासी अभियन्ता, निर्माण शाखा, पेयजल निगम, हरिद्वार।
- 8- महाप्रबन्धक सिडकुल, हरिद्वार।
- 9- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड, रुडकी।
- 10- जिला खनन अधिकारी, हरिद्वार।

विषय :- मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ :- कार्यालय जिलाधिकारी, हरिद्वार का आदेश 521/एलबीए-2023 दिनांक 14.09.2023 महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के माध्यम से जिलाधिकारी, हरिद्वार द्वारा मा० एन०जी०टी० में योजित मूल आवेदन संख्या 200/2014 M.C. Mehta Vs Union of India & Ors. के सम्बन्ध में पारित आदेश दिनांक 05.09.2023 में दिये गए निर्देशानुसार अनुपालन एवं वांछित रिपोर्ट मा० न्यायालय में उपलब्ध कराये जाने हेतु जिला प्रशासन की ओर से जांच समिति का गठन किया गया है जिसमें अधोहस्ताक्षरी को अध्यक्ष नामित कर आपको सदस्य नामित किया गया है।

अतः उक्त के कम में सन्दर्भित आदेश की प्रति संलग्न कर आपको निर्देशित किया जाता है कि संलग्न आदेश के क्रमांक III. Plains (Rishikesh to Roorkee) में उल्लेखित Issues पर आपके विभाग/संस्थान के अन्तर्गत वर्तमान तक किये गए कार्यों की विस्तृत रिपोर्ट दो दिनों के भीतर अनिवार्य रूप से इस कार्यालय को उपलब्ध करायें।  
संलग्न - उपरोक्तानुसार।

भवदीय  
(नीरज कुमार)  
उप वन संरक्षक,  
हरिद्वार वन प्रभाग, हरिद्वार।

पत्रांक:- 2295 (1)/ तददिनांकित।  
प्रतिलिपि- जिलाधिकारी, हरिद्वार को सन्दर्भित आदेश के कम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



(नीरज कुमार)  
उप वन संरक्षक,  
हरिद्वार वन प्रभाग, हरिद्वार।

24269

**IN THE HIGH COURT OF UTTARAKHAND**  
**AT NAINITAL**

Writ Petition (PIL) No. 15 of 2022

Matri Sadan Jagjeetpur,  
Kankhal, Haridwar.

.....Petitioner.

-Versus-

Union of India  
and others.

.....Respondents.

Present:

Shri Ajay Veer Pundir, learned counsel for the petitioner.  
Shri S.S. Chauhan, learned Deputy Advocate General for the State of Uttarakhand.  
Shri V.K. Kaparwan, learned Standing Counsel for respondent no. 5.  
Shri Aditya Pratap Singh, learned counsel for the respondent no. 3.

Date of hearing and order : 16.03.2022

**Coram:**

**Sri Sanjaya Kumar Mishra, ACJ.**

**Sri Ramesh Chandra Khulbe, J. J.**

*Upon hearing the learned counsel for the parties, the Court made following Order (Per Sri Sanjaya Kumar Mishra, ACJ)*

1. Impleadment application no. 4 of 2022 impleading the National Mission for Clean Ganga is allowed, as it is a necessary and appropriate party.
2. Shri Saurav Adhikari, Advocate, has accepted notice on behalf of National Mission for Clean Ganga and received copy of the brief (writ petition).
3. Learned counsel for the petitioner shall file a consolidated cause title of the writ petition by the next date of listing.
4. Respondent no. 8 - District Magistrate, Haridwar has filed his counter affidavit today in the Court, serving the copy of the same on the counsel for other parties, which is taken on record.
5. It is apparent from the record that at paragraph 6 of the counter affidavit, the District Magistrate admitted that the mining



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activity is being permitted in the area, in question. For convenience, paragraph 6 of the counter affidavit is quoted as under:

*"6. That in reply to the contents of paragraph no. 4 of the writ petition, which pertains to the issues of mining in River Ganga and its Tributaries stretching from Raiwala to Bhogpur area, it is submitted that mining activity is being permitted in the area in question pursuant to the office memo no. 211 dated 11.02.2021 of the State Government. It is relevant to state here that the State Government has not issued any Government order / order restraining the mining activity in the area in question pursuant to the letter dated 09.10.2018 of the National Mission for Clean Ganga (NMCG) till date. Further, the quarterly report regarding action taken against illegal mining / transportation in the area is forwarded to NMCG on regular basis."*

6. However, at paragraph 12, he has contradicted himself by stating as follows:

*"12. That the contents of paragraph nos. 19 to 24 of the writ petition are not admitted as stated and hence, denied. In reply it is submitted that in compliance of the directions issued by the NMCG vide letter dated 09.10.2018, the environment clearance issued by the respondent no. 1 in favour of Uttarakhand Forest Development Corporation in paragraph no. 3 it has been clarified that the mining shall be limited to the area which is not covered under the direction of NMCG issued vide letter no. 09.10.2018. Mining in such area will be subjected to*



*final decision of NMCG. However, NMCG thereafter till date in spite of correspondence by the State Government to NMCG no issued any further direction, nor the State Government has issue any order regarding mining restriction in the area in question.*

7. Since at paragraph 12 of the counter affidavit, the District Magistrate has admitted that the mining activity is undertaken by Uttarakhand Forest Corporation, we consider it appropriate to stay the further mining activity in that area. The State Government shall file its response within two weeks.
8. List on 30.03.2022.
9. Urgent certified copy of this order be supplied to the learned counsel for the parties, as per Rules.

(Ramesh Chandra Khulbe, J.)

(Sanjaya Kumar Mishra)  
Acting Chief Justice.

SKS

SKS



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## GANGA GRAM

Rural habitation and villages situated in vicinity of River Ganga contribute a significant pollution load to the river on account of open defecation, dirty water and solid wastes from the individual households entering the river through village drains and nallahs. Therefore, rural based pollution load in Ganga River is sought to be addressed through development of Ganga Grams.

Vision:

To develop model village, that will exhibit itself as comprehensive and harmonious package of economic, historic, cultural and sanitized unit, on banks of Ganga, which is self-sustaining. Promoting brand "Ganga" in its handicraft, organic farm produce and tourism will be other spin offs.

Components of Ganga Grams:

- 1..Making village ODF
- 2.Proper management of village waste draining into river Ganga
- 3.Proper disposal of solid waste
- 4.Water conservation activities including rain water harvesting/ground water recharge/maintain of well and ponds, promotion of sprinkler irrigation
- 5.Encourage plantation of medicinal plants and promotion of organic farming
- 6.Construction of crematorium
- 7.Promotion of tourism
- 8.Coordination between various Central and State Governments sponsored schemes and their implementation on priority in Ganga Grams

LIST OF GANGA GRAM FOR PARTICIPATION :-

Uttarakhand	▼
HARIDWAR	▼

S.No.	State	District	Block Name	Village Name	
1	Uttarakhand	HARIDWAR	BAHADRABAD	AJITPUR MUST	<input type="button" value="I Want to Participate"/>
2	Uttarakhand	HARIDWAR	BAHADRABAD	BADSHAHPUR SHERPUR	<input type="button" value="I Want to Participate"/>
3	Uttarakhand	HARIDWAR	BAHADRABAD	BHISANPUR JHARARA	<input type="button" value="I Want to Participate"/>
4	Uttarakhand	HARIDWAR	BAHADRABAD	KISHANPUR JHARARA AHTMAL	<input type="button" value="I Want to Participate"/>
5	Uttarakhand	HARIDWAR	BAHADRABAD	KANGRI	<input type="button" value="I Want to Participate"/>
6	Uttarakhand	HARIDWAR	BAHADRABAD	KATARPUR ALIPUR	<input type="button" value="I Want to Participate"/>
7	Uttarakhand	HARIDWAR	BAHADRABAD	HADDIPUR GARNT	<input type="button" value="I Want to Participate"/>

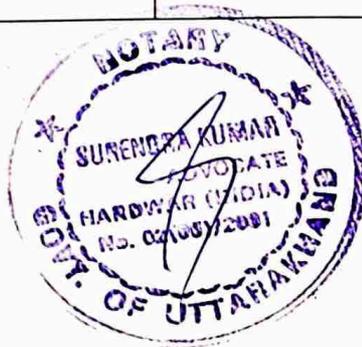
8	Uttarakhand	HARIDWAR	BAHADRABAD	MOHD.BEGAMPUR URF TAKABHARI	I Want to Participate
9	Uttarakhand	HARIDWAR	BAHADRABAD	KISANPUR	I Want to Participate
10	Uttarakhand	HARIDWAR	BAHADRABAD	MISSARPUR MUST	I Want to Participate
11	Uttarakhand	HARIDWAR	BAHADRABAD	NOORPUR PANJANHERI	I Want to Participate
12	Uttarakhand	HARIDWAR	BAHADRABAD	SAJANPUR PILI	I Want to Participate
13	Uttarakhand	HARIDWAR	BAHADRABAD	SHAYAMPUR NAOUABAD	I Want to Participate
14	Uttarakhand	HARIDWAR	KHANPUR	KALSIA	I Want to Participate
15	Uttarakhand	HARIDWAR	KHANPUR	MANSOORPUR	I Want to Participate
16	Uttarakhand	HARIDWAR	KHANPUR	RAGHUNATHPUR	I Want to Participate
17	Uttarakhand	HARIDWAR	LAKSAR	BADITEEP	I Want to Participate
18	Uttarakhand	HARIDWAR	LAKSAR	BHOGPUR	I Want to Participate
19	Uttarakhand	HARIDWAR	LAKSAR	FATWA MUST	I Want to Participate
20	Uttarakhand	HARIDWAR	LAKSAR	RAMPUR RAIGHATI	I Want to Participate

## QUICK LINKS

Home (csrindex.aspx)  
 About CSR (csrabout.aspx)  
 Contact Us (csrcontact.aspx)  
 NMCG (https://nmcg.nic.in/)

## ADDRESS

<https://nmcg.nic.in/csr/csrgangagram.aspx>



**ATTESTED**  
 SURENDRA KUMAR  
 NOTARY, ADVOCATE  
 DISTT. COURT, HARIDWAR  
 20/11/2023

No. of Visitor: 63447